

30/10/00
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No 249/96.....

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SECTION OFFICER (Judl.)

Kakito

10.96 Mr M.Chanda for the application. The respondent submitted the complaint. Perused the complaint. The application and the relief sought. Issue notice on the respondent by registered post. Written statement within six weeks. List for written statement and further orders on 2.12.96. Heard Mr Chanda for admission. Perused the complaint. The application and the relief sought. Issue notice on the respondent by registered post. Written statement within six weeks. List for written statement and further orders on 2.12.96. 2.12.96 Learned Mr M. Chanda for the applicant. None for the respondents. Notice to respondent No.5 has returned unsevered on the ground that there is no such staff car driver Grade II named Sri Mohan Lal in the office of the Director, Central Ground Water Board, Tarnu Nagar. The applicant is directed to take steps to enable proper service. No written statement has been submitted by any of the respondents. List for written statement and further orders on 1.1.1997. Member

Mr. S. AlLi, Sr. CGSC .. Advocate for Responds.

Mr. J. L. Sarker, M. Chanda .. Advocates for Appellant.

Union of India & Drs. Respondents. • •

APPENDIX A. Patterns

•5

M. A. Patera

DA 249 /56

18.3.97

On the request of Mr M. Chanda, learned counsel for the applicant let this case be listed on 6.5.97.

5.5.97

Notice returned
reserved from R-5.

Member

Vice-Chairman

nkm

6-5-97

Division Bench is not sitting.
Therefore, the case is adjourned to
25-6-97 for hearing.

lm

7/5

25-6-97

Mr. S. Ali, Sr.C.G.S.C. prays for a
short adjournment as he is not too well.
Mr. J. L. Sarkar learned counsel appearing
on behalf of the applicant has no objection.
Case is adjourned till 16-7-97 for hearing.

Member

Vice-Chairman

lm

16.7.97

Answer in 10 days.

By order:

16.7.97

Plano of appearance
has been filed.

16/7

17.7.97

Left over. Let the case be
listed on 11-8-97.

By order:

3-11-97

W/S. has been filed
on behalf of R.No.1 to 4.

11.8.97

Division Bench is not sitting. List
it on 4.11.97.

Vice-Chairman

nkm

JL

4.11.97

This matter relates to Agartala Bench. Accordingly, the matter may be placed before Agartala Bench when this Tribunal sits there.

Member

Vice-Chairman

pg

J.S.
5/1116.12.98
Agartala

Answer on a day

By

17.12.98
(Agartala)

Mr M. Chanda, learned counsel for the applicant and Mr G. Sarma, learned Addl. C.G.S.C for the respondents are present.

Let this case be listed for hearing on 12.1.99 at Guwahati.

Member

Vice-Chairman

pg

20-1-99

12.1.99 Adm N- 21-1-99

Written statement
has been filed

20/11/99

21.1.99

Answer

By

22.1.99

Adm in 27-1-99

By

27.1.99

Heard counsel for the parties. Heard concluded. Judgment reserved.

Member

Vice-Chairman

pg

Notes of the Registry	Date	Order of the Tribunal
<p><u>30.3.99</u></p> <p>Copies of the Judgments have been sent to the D/see. for issuing the same to the parties through Regd. attd. A.D.</p> <p>Issued rule despatch No. 1165 to 1170 dt. 5/4/99</p> <p>12/3/99</p>	<p>10-3-99</p> <p>1m</p>	<p>Judgment & Order pronounced in open Court. Kept in separate sheets. Application is disposed of. No order as to costs.</p> <p><i>DR</i> Member</p> <p><i>DR</i> Vice-Chairman</p>

Notes of the Registry	Date	Order of the Tribunal

8

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH ::::GUWAHATI-5.

O.A.No. 249 of 1996.

DATE OF DECISION...10-3-1999.....

Shri Anugrah Patra

(PETITIONER(S))

S/Shri J.L.Sarkar, M.Chanda

ADVOCATE FOR THE
PETITIONER(S)

VERSUS

Union of India & Ors.

RESPONDENT(S)

Shri A.Deb Roy, Sr.C.G.S.C

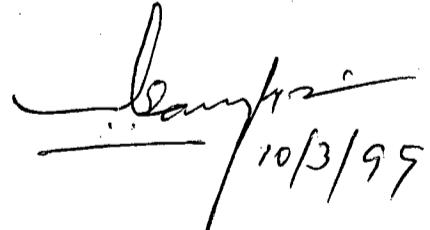
ADVOCATE FOR THE
RESPONDENTS.

THE HON'BLE JUSTICE SHRI D.N.BARUAH, VICE CHAIRMAN

THE HON'BLE SHRI G.L.SANGLYINE, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment. ?
4. Whether the Judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble Administrative Member.


10/3/95

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 249 of 1996.

Date of Order : This the 10th Day of March, 1999.

Justice Shri D.N.Baruah, Vice-Chairman.

Shri G.L.Sanglyine, Administrative Member.

Shri Anugrah Patra
Son of late Premdarshan Khosla,
Dhaleswar,
Road No.11, Agartala-7,
Tripura.

... . Applicant.

By Advocate S/Shri J.L.Sarkar, M.Chanda.

- Versus -

1. Union of India,
through the Secretary to the Govt. of India,
Central Ground Water Board,
Ministry of Water Resources,
Shram Shakti Bhawan,
New Delhi.

2. The Chairman,
Central Ground Water Board,
Shram Shakti Bhawan,
New Delhi.

3. The Chief Engineer,
Central Ground Water Board,
NH-IV, Faridabad,
Haryana.

4. The Director (Admn.)
Central Ground Water Board,
NH-IV, Faridabad,
Haryana.

5. Shri Mohan Lal.
Staff Car Driver Grade-II,
C/O Office of the Director(Admn.)
Central Ground Water Board,
Tarun Nagar,
Guwahati.

... . Respondents.

By Advocate Shri A.Deb Roy, Sr.C.G.S.C.

O R D E R

G.L.SANGLYINE, ADMINISTRATIVE MEMBER,

At the time of submission of this Original Application the applicant was a Driver Ordinary Grade working in the unit office of the Central Ground Water Board State Unit, Dhaleswar, Road No.11, Agartala, Tripura West. He had since retired from service. Previously he was an employee under

the Dandakaranya Development Authority (DDA for short) as a Cleaner and afterwards as a Driver till 31.10.1985. These previous employments were on regular basis. The applicant was however, declared surplus with effect from 1.11.1985. Thereafter he was redeployed as a Driver with effect from 7.1.1986 through Surplus Cell in the Central Ground Water Board (CGWB for short) and continuing as such till his retirement.

2. According to the applicant he was due for promotion to the higher grade of Staff Car Driver Grade-II in the CGWB. The respondents had however, denied him the promotion though his juniors including Shri Mohan Lal, respondent No.5, were promoted. The respondents had not promoted him on the ground that the applicant was not within the zone of consideration for the promotion. The case of the applicant, in short however, is that he was eligible for promotion as the entire service rendered by him in the DDA is to be taken into consideration for the purpose of his promotion in the CGWB. Therefore, he prayed in this application that the respondents may be directed to consider his promotion to the higher grade by taking into account the past services rendered by him in the DDA together with all consequential service benefits i.e. including monetary benefit from the date of promotion of his juniors including respondent No.5. The respondents have submitted written statement and contested the claim of the applicant. According to them the seniority position of the applicant in the CGWB did not permit him to be considered for promotion to the next higher grade as having been appointed through Surplus Cell he was treated as fresh entrant and took the bottom position of seniority at the relevant time. According to them Shri Mohan Lal was senior to the applicant as he was appointed as MT Driver on 12.6.1995 whereas the applicant was appointed in the post of Driver of CGWB on 13.1.1986 only. It is the case of the respondents that at

the relevant time there were not sufficient number of vacancies to accommodate all senior Drivers and they had considered only upto Shri Mohanlal and that, too, against a reserved vacancy for Scheduled Castes to which he belongs.

3. Mr M.Chanda, learned counsel for the applicant, submitted that the past service of the applicant rendered by him in DDA is to be counted for the purpose of promotion or upgradation as per upgradation scheme introduced by the Ministry of Water Resources. This scheme is found reflected in Annexure-1, Office Memorandum No.17-7/93-Estt(M) dated 17.7.1995. Mr Chanda relied on Rule 6(6) of the Central Civil Service (Redeployment of Surplus Staff) Rules, 1990 (the rules for short) in support of his submission that past service of the applicant as Driver in DDA should be counted for the purpose of his promotion to higher grades in CGWB. This rule reads as below :-

"The benefits of protection of permanent status and of past service shall be admissible to an employee on readjustment under these rules, on the same terms, as to a surplus employee on his redeployment."

According to him the applicant was denied promotion because of the failure of the respondents to count his past service aforesaid. It is to be noted here that the applicant was a "Redeployed" surplus staff and not a "Readjusted" surplus staff. This rule relied on by Mr Chanda protects the latter in the same manner the former are protected. It is not therefore relevant. We have perused the rules. We find that rule 9 provides as below :-

"The fixation of seniority and pay of the surplus employee and counting of his previous service for various other purposes and carrying over of lien/classification in the new post to which he is appointed on redeployment under these rules shall be regulated in accordance with the instructions issued from time to time by the Government of India in this behalf."

The instructions are found in para 11.0 and 11.1 of the scheme introduced in 1989 in supersession of the scheme of 1986. They read :-

"11.0 Benefit of Past Service after Redeployment/Readjustment, as the case may be

11.1 No change is contemplated in the present policy that the past service rendered prior to redeployment should not count towards seniority, in the new organization/new post which a surplus employee joins after he is redeployed. The same rule will also have to be applied in the case of those readjusted after redeployment."

It is seen from para 11.1 that no protection of past service rendered by a Redeployed Surplus employee in the old organisation or post is available for the purpose of seniority in the new organisation or post. Mr Chanda however submitted that the aforesaid absence of protection of past service is only in respect of seniority. For other purposes, such as promotion, the past service rendered in the old organisation is countable for computing qualifying service for the purpose of promotion to higher grade in the new organisation. According to him this is so because para 11.4 stipulates that in other service matters the redeployed surplus employee are treated as appointed by transfer. This paragraph reads -

" "In other service matters, they will be treated as appointed by transfer."

Mr Chanda further relied on the decision in K.A.Balasubramaniam vs. Union of India & others reported at page 209 of Full Bench Judgments of Central Administrative Tribunal (1986-1989) in support of his contention that despite absence of protection of past service rendered in the old organisation for the purpose of seniority, protection of the same for the purpose of promotion in the organisation is available. Mr A.Deb Roy, learned Sr.C.G.S.C, supported the written statement of the respondents.

4. In K.A. Subramaniam (supra) the issue of counting of service in the previous unit of the employee towards qualifying service for the purpose of promotion to a higher grade in the new unit was considered. The relevant service rule for promotion from LDC to UDC in that case was :

"By promotion on the basis of seniority-cum-fitness of Lower Division Clerks with eight years regular service in the grade."

The employee in that case was transferred from one unit to another unit of the same organisation on his own request. There were instructions to the effect that in cases of such transferred employees the benefit of their past service rendered in the old unit will not be available for determination of their seniority in the new unit. The Full Bench held that merely because the past service has to be ignored for the purpose of computing seniority, the past service cannot be ignored for the purpose of reckoning regular service for the purpose of promotion to the cadre of UDC governed by Statutory rules. In the case presently under consideration before us, the applicant was appointed as a Driver in DDA in 1973 and continued in the post till 31.10.1985 when he was declared surplus. On being redeployed as a Surplus Employee he was appointed as Driver in the CGWB in April, 1986 according to the written statement - on 7.1.1986 according to the applicant. The promotion to higher grades he sought for was considered after July, 1995. The Recruitment Rules of the CGWB relevant to promotion to Driver Grade-I and Driver Grade-II came into force in May, 1995. They stipulate certain periods of regular service in a grade as qualifying service for promotion to different grades. For Driver Grade-I, they are :

"Promotion :

Drivers (Grade-II) with 6 years regular service in the grade subject to passing of a Trade Test.

Note: The Staff Car Drivers, Heavy Truck Drivers and Motor Truck Drivers working in the Central Ground Water Board and holding posts on regular basis and who have rendered not less than 15 years in the grade on the date of commencement of these rules shall be considered for appointment to the post of Driver(Grade-I) to the extent of availability of vacancies in that grade subject to being found fit by Departmental Promotion Committee on the basis of seniority-cum-fitness and passing of Trade Test."

Further, for Driver Grade II the rules are :

Promotion:

Drivers (Ordinary Grade) with 9 years regular service in the grade subject to passing of a Trade Test.

Note: The Staff Car Drivers, Heavy Truck Drivers who have rendered not less than 9 years of service (including those who could not be accommodated in Grade-I in spite of putting in 15 years of service, for want of vacancies shall be considered for appointment to the post of Driver (Grade-II) subject to being found fit by Departmental Promotion Committee on the basis of seniority-cum-fitness and passing of Trade Test."

The contention of the applicant is that his past service rendered by him in DDA as Driver is countable for the purpose of computing his qualifying service to determine his eligibility for promotion to higher grades of Driver in CGWB. The applicant was a Redeployed Surplus Employee and therefore, the provisions of the rules and the instructions referred to hereinabove are applicable to him. While there is no dispute that para 11.1 above relates to determination of seniority, the question that is left to be considered in this case is whether para 11.4 takes within its sweep the case of counting of past service rendered by the applicant as Driver in DDA for the purpose of determination of qualifying service for the purpose of promotion to higher grades of Driver in CGWB under the terms "other service matters" mentioned therein as contended by Mr Chanda. This

matter has been set at rest by the decision of the Hon'ble Supreme Court in Union of India and others vs. K. Savitri and others, reported in (1998) 4 SCC 358, in which it was held :

"Coming now to the question whether the said past services can be counted as experience for promotion, it appears that under the Recruitment Rules for various posts in All India Radio called the All India Radio (Class III posts) Recruitment Rules, 1964 (hereinafter referred to as "the Recruitment Rules") as amended from time to time the post of Head Clerk is filled up by promotion to the extent of 50% from amongst the Clerk Grade II/Clerk Grade I/ Stenographer with a minimum of five years of service in the grades on the basis of a qualifying departmental examination and the criteria for promotion is seniority-cum-fitness. In that view of the matter, since the past services of redeployed surplus employee cannot be counted for his seniority in the new organisation, equally the past experience also would not count as the so-called past services rendered will not be service in the grade. Similarly, for promotion to Clerk Grade I which is made on the basis of seniority-cum-fitness from amongst the Clerks Grade II five years of service in the grade is required for being considered for promotion. Obviously, therefore, an employee should have five years of experience in Clerk Grade II of All India Radio after being redeployed under the Rules in order to be eligible for being considered for promotion. The Tribunal, therefore, was wholly in error in directing that the past services of the employees should be counted for granting them the benefit of seniority and experience for promotion in All India Radio. In the aforesaid premises, the impugned orders of the Central Administrative Tribunal, Cuttack Bench, in Original Applications Nos. 160, 161 and 163 of 1993 are set aside and those OAs are dismissed and these appeals are allowed but in the circumstances there will be no order as to costs. "

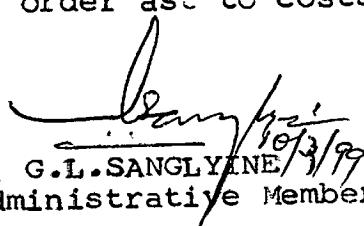
5. The length of service of the applicant as Driver in the CGWB itself however enabled him to be considered for promotion to Grade-II Driver without taking into consideration of his past service in DDA. The respondents did not consider the case of the applicant for appointment to the post of

Driver (Grade-II). We are not aware of the reasons why his name was not included in the O.M. dated 17.7.1995, Annexure-1 for consideration of promotion to Driver Grade-II. In fact, in para 3 of the O.M., after referring to the above quoted recruitment rules, a direction was issued to all Heads of offices to conduct the trade test in respect of the Drivers posted in their respective offices, assess their suitability and send their recommendations as stipulated.

In Annexure-4, Memorandum dated 22.8.1995 the reason assigned to his exclusion from being considered for promotion to Driver Grade-II is however that his name does not come within the zone of consideration according to his position in the seniority list. We may assume that this was the reason prevailing on 17.7.1995. Yet, even if it is so, we are of the view that the applicant was illegally denied consideration for he had the requisite length of service to make him eligible for the consideration. After allowing him to participate in the tests he may or may not qualify. Even if he qualified in the tests his promotion to the grade will further be subject to the recommendation of the DPC as stipulated and the availability of vacancies. The fact however remains that he was not allowed to participate in the tests and thereby denied consideration. In view of the above we direct the respondents to review the case of the applicant for promotion to Driver (Grade-II) notionally. If he is promoted, his pay in the grade may be fixed notionally from the date he would have been promoted had his promotion been considered alongwith others in 1995. This shall be done within 90 (ninety) days from the date of receipt of this order.

The application is disposed of. No order as to costs


(D.N.BARUAH)
Vice Chairman


(G.L.SANGLYINE)
10/13/99
Administrative Member

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

An Application under Section 19 of the Administrative
Tribunals Act, 1985.

O.A. No. 249/96

Sri Anugrah Patra

-versus-

Union of India & Ors.

I N D E X

S.l.No.	Annexure	Particulars	Page No.
1	-	Application	1-15
2	-	Verification	16
3	1	O.M. dt. 17.7.96	17-19
4	2	Representation dated 1.8.95	20
5	3	Representation dated 12.8.96	21-22
6	4	Memorandum dt. 22.8.95	23

Received
Sccy. CSC
17/10/96

Date : 15.10.96.

Filed By :

Chander
Advocate

Anugrah Patra

17
F, filed by the applicant
Anugrah Patra
15.10.96. File

1. Particulars of the Applicant.

Shri Anugrah Patra

Son of late Premdarshan Khosla,

Dhaleswar

Road No. 11, Agartala-797007

Tripura (West)

..... Applicant

2. Particulars of the Respondents.

1. The Union of India,

Through the Secretary to the Govt. of India

Central Ground Water Board,

Ministry of Water Resources,

Shram Shakti Bhawan

New Delhi

2. The Chairman

Central Ground Water Board,

Shram Shakti Bhawan

New Delhi.

3. The Chief Engineer,

Central Ground Water Board,

NH-IV, Faridabad

Haryana

4. The Director (Admn.)

Central Ground Water Board,

N.H. IV, Faridabad

Haryana

Contd..... P/3

Anugrah Patra

5. Shri Mohan Lal
Staff Car Driver Grade II
C/o Office of the Director (Admn.)
Central Ground Water Board,
Tarun Nagar
Guwahati

..... Respondents.

3. Particulars for which this application is made.

This application is made against the Office Memorandum No. 17-7/93-Estt (M) Vol. II dated 22.8.95 issued by the Director, Central Ground Water Board, Faridabad, Haryana wherein it is stated that the name of the applicant does not come within the zone of consideration for promotion to the ~~Exadex&K~~ Staff Car Driver Grade II (in short SCD Gr. III) for the present, and also praying for a direction upon the respondents to promote the applicant by holding Review DPC taking into account the past service of the applicant which is rendered by the applicant under Dandakarayana Development Authority (in short DDA) from the date of promotion of private respondent No. 5 to the grade of Staff Car Driver with all consequential service benefits including monetary benefit.

4. Jurisdiction

That the applicant further declares that the subject matter of the instant application is within the jurisdiction of this Hon'ble Tribunal.

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5. Limitation

That the applicant declare that the application is filed within the limitation period prescribed under Section 21 of the Administrative Tribunals Act, 1985.

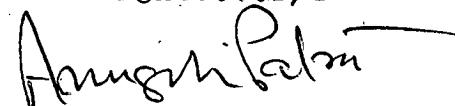
6. Facts of the case

6.1 That the applicant is a citizen of India and as such he is entitled to the rights and privileges and protections as guaranteed under the Constitution of India.

6.2 That the applicant was initially appointed as Cleaner in the year 1961 under the Dandakarayana Development Authority under the Government of India, Ministry of Home Affairs on regular basis. However the applicant was appointed as Driver on regular basis in the year 1973 in the said Dandakarayana Development Authority. The applicant served there continuously as driver till 31.10.1985 with full satisfaction to all concerned.

6.3 That your applicant was declared surplus with effect from 1.11.1985 and the applicant was brought in the surplus cell of Government of India. However the applicant was again re-deployed as driver in the Central Ground Water Board, Government of India, Ministry of Water Resources and he was posted in the office of the Director, Central Ground Water Board (in short CGWB), North Eastern Region, Guwahati with effect from 7.1.1986. The applicant was transferred and posted in the unit office, CGWB under the Officer-in-Charge, CGWB, State Unit, Dhaleswar, Road No.11 Agartala 797007, Tripura (West) and presently serving as Driver in the said Unit Office at Agartala.

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6.4 That your applicant begs to state that he was although appointed as Cleaner in the Dandakarayana Development Authority under the Ministry of Home Affairs, Government of India, New Delhi but subsequently he was appointed as Motor Vehicle Driver in the year 1973 in the same organisation and he was found fit and suitable.

continued
Thereafter the applicant ~~conued~~ as Motor Vehicle Driver in the said DDA since 1973 to 31.10.1985. Thereafter he was declared surplus and brought under the Surplus Cell of Government of India. However, subsequently he was redeployed as Motor Vehicle Driver and posted as Driver in the office of the Central Ground Water Board. Therefore the authorities is required to be taken into consideration the entire period of service of the applicant for the purpose of his next promotion available in the CGWB including the service rendered as Driver in the DDA. The applicant continuously serving in the present Establishment of the CGWB under the Director, North Eastern Region (in short NER) since 1986 and therefore entitled to service benefits available to the grade of Drivers equally like other Drivers serving in the establishment of Central Ground Water Board.

6.5 That the Headquarter of the CGWB, Govt. of India, Faridabad issued a Office Memorandum under letter No. 17-7/03-Estt (M) dated 17.7.95 whereby the Ministry of Water Resources in pursuance of their Notification No. 20-5/94-GW-(i) dated 8.5.95, have introduced graded structure for promotion of drivers in CGWB. According to the Office Memorandum dated 17.7.95 3 grades were

Amarnath

introduced with the following pay scales :

Sl.No.	Name of the post	Pay Scale	Strength indicated in Ministry's notification dt. 8.5.95
1	S.C.D. (Ordinary Gr)	950-1500	377
2	S.C.D. Gr. II	1200-1800	172
3	S.C.D. Gr. I	1320-2040	137
Total			686

and in pursuance of the Notification dated 8.5.95
19 posts of Motor Vehicle Driver (in short MTD) were
abolished in total strength of drivers shown as 667
and the following break up was shown in the restructuring
cadres.

i.	S.C.D. (OG)	367
ii.	S.C.D. (Gr.II)	167
iii.	S.C.D. (Gr.I)	133
Total		667

and for promotion from the Staff Car Driver ~~originally~~ ^{Ordinary} grade to Staff Car Driver Grade II required minimum 9 years of regular service in the cadre of original grade as per Notification dated 8.5.1995 issued by the Ministry of Water Resources as mentioned in the Office Memorandum dated 17.7.1995. In this connection it may

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be stated that the applicant in spite of his best efforts could not collect the Office Memorandum dated 8.5.95.

According to the Office Memorandum dated 17.7.95 all the Head of Office(s) of CGWB have been directed to recommend to conduct trade test in respect of the drivers posted in their respective office and also directed to assess the suitability and send their recommendation to the Central Headquarters, Faridabad positively with 10 days from the date of receipt of the Office Memorandum dated 17.7.95 for appointment/upgradation/promotion in accordance with the restructuring policy now issued by the Ministry of Water Resources for the purpose of avenues of promotion to the Staff Car Driver in the CGWB. On receipt of this Office Memorandum dated 17.7.95 the office of the CGWB NER considered the names of other Staff Car Drivers who have been shown senior in the seniority list of Staff Car Driver of the CGWB and serving in the NER.

But the name of the applicant who in fact senior was not considered and recommended for promotion/upgradation/appointment by the Office of the Director, CGWB, NER on the ground that ~~there are senior Staff~~ there are senior Staff Car Driver available in the North Eastern Region who are senior to the applicant in the CGWB, NER. But the applicant is denied promotion/upgradation/appointment to the grade of Staff Car Driver Grade II as the respondents have not taken into consideration the past service of the applicant rendered in DDA. They respondents have taken into consideration only the length of service rendered by the applicant as Staff Car Driver in the CGWB but did not consider the service rendered in the DDA, Govt. of India

Contd.... P 8

Amresh Kumar

since 1973 to 31.10.1985 and therefore excluded him from the zone of consideration. In this connection it may be stated that although the applicant is shown junior to other Staff Car Drivers who are originally borne in the CGWB but for the purpose of promotion the respondents ought to have counted the past service of the present applicant rendered in the DDA since 1973 to 31.10.1985 and therefore excluded the present applicant from the zone consideration for promotion/appointment/upgradation to the post of Staff Car Driver Grade II which is arbitrary, illegal, unfair and violative of Articles 14 and 16 of the Constitution.

A copy of the Office Memorandum dated 17.7.95 is annexed hereto and the same is marked as Annexure-1.

6.6. That your applicant begs to state that if the total service of the applicant could have been counted by the respondents for the purpose of promotion/appointment/upgradation in terms of the Office Memorandum dated 17.7.95 the applicant would have got the promotion/appointment/upgradation in the cadre of Staff Car Driver I in the pay scale of Rs. 1320-2040. Therefore the applicant due to non-consideration of his past service rendered in the DDA deprived from his legitimate promotional benefit which is extended following the restructuring of the promotional avenue of Staff Car Driver serving in the Central Ground Water Board vide Notification dated 8.5.95 and also vide Office Memorandum dated 17.7.95 and therefore the Hon'ble Tribunal be pleased to direct the respondents to hold a Review DPC to consider

Contd...P/9

Amnigopal

the case of the applicant for promotion/upgradation/appointment to the post of Staff Car Driver Grade II and Grade I interms of the Office Memorandum dated 17.7.95 by taking into consideration the past service rendered by the applicant in the DDA, Ministry of Home Affairs, Government of India. In this connection it may also be stated that many of his juniors serving in the CGWB have already been promoted to the post of Staff Car Driver Grade II and Grade I and thereby the applicant is being denied the legitimate promotional benefit granting following the restructurring of promotional avenue of the Staff Car Driver of the CGWB. In this connection it may also be stated that the respondent No. 5 whose serial No. 276 in the seniority list of Motor ~~xxx~~ Truck Driver in the CGWB has been considered and promoted to the post of Staff Car Driver Grade II and the case of the applicant for promotion to the post of Staff Car Driver Grade II and Grade I have not been considered as his serial No. is shown as 305 in the seniority list of Motor Truck Driver of the Central Ground Water Board. In this connection it may also be stated that the respondents has treated the applicant as a fresh appointee to the post of Motor Truck Driver in the CGWB as he has joined in the CGWB on 7.1.1986 after being declared surplus in the DDA, Ministry of Home Affairs, by the Government of India, but the respondents therefore cannot deny the promotional benefit i.e. upgradation/appointment/promotion extended by the Office Memorandum dated 17.7.95 by excluding his past service rendered in DDA, Ministry of Home Affairs, Government of India.

Contd....P/10

Amogesh Paton

6.7 That your applicant being highly aggrieved submitted a representation dated 14.7.95 before the Director (Admn) CGWB, Faridabad, Haryana wherein the applicant specifically stated that he is serving continuously since 1961 in different capacities under the different Central Government organisations including DDA where he had served since 1961-
31.10.1985 and thereafrer declared surplus and again he has ~~re~~ployed in the month of January w.e.f. 7.1.1986 in the present establishment i.e. at C.G.W.B. Therefore his case ought to have been considered by the DPC for promotion and it is further requested in the said representation to ~~make~~ ^{make} necessary arrangement to take trade test for inclusion of his name in the DPC as prescribed and also requested for his promotion to the next higher grade before his retirement. In this connection it may be stated that the applicant is going to be retired on superannuation very shortly. The applicant also submitted representation dated 12.8.96 addressed to the Hon'ble Minister, Water Resources, Shram Shakti Bhawan, Rafi Marg, New Delhi, through proper channel praying for grant of seniority and consequential promotion wherein it is stated in the representation that the applicant is denied the benefit of promotion as the past service of the applicant has not been taken into consideration for the purpose of promotion and as a result many of his juniors have been promoted and the applicant is excluded from the zone of consideration for promotion. The applicant also stated that he had submitted representation to the Chief Engineer, CGWB, Faridabad, and Director (Admn) Faridabad but to no result.

⑩ P.V. 1-8-95
Copies of the representation dt. 14.7.96 and 12.8.1996 are annexed hereto and the same are marked as Annexur 2. and 3.

Amritpal Singh

6.8 Most surprisingly the Director (Admn), CGWB Faridabad vide his Office Memorandum No. 17-7-/93-Estt (M) Vol. II dt. 22.8.96 whereby it is informed the applicant that his name for promotion as Staff Car Driver Grade II could not be considered as he does not come in the consideration zone for Staff Car Driver Grade II for the present as seniority of the applicant is at serial No. 305 and it is also informed that Motor Truck Driver Shri Mohan Lal respondent No. 5 who is at serial No. 276 have been considered for promotion to the Staff Car Driver Grade II, thereby it is made clear that Shri Mohan Lal who is junior to the applicant regarding length of service in the grade of Staff Car Driver but joined earlier in the C.G.W.B. than the present applicant and therefore his seniority is above the present applicant and therefore the case of respondent No. 5 has been considered although in fact the present applicant is senior if the total length of service as Staff Car Driver is taken into account the past service rendered in DDA, Ministry of Home Affairs, Government of India. As a result the applicant is being deprived his legitimate promotion to the next higher grade of Staff Car Driver Grade II as well as Staff Car Driver Grade I. It is also advised in the said letter dated 22.8.95 that his representation should have been forwarded through Officer in Charge/Director concerned. Therefore the impugned order dated 22.8.95 is liable to be set aside and quashed.

A copy of the O.M. dt. 22.8.95 is annexed hereto and the same is marked as Annexure-4.

Contd...

Amrapali

6.9 That your applicant begs to state that in spite of his best effores he could not collect the seniority list in respect of the Drivers in CGWB therefore the applicant could not produce/furnish the comparative statement and detailed particulars of his juniors who have been promoted in pursuance to the Office Memorandum dated 17.7.95. Therefore the Hon'ble Tribunal, be pleased to direct the respondents to produce the seniority list in respect of the Staff Car Driver serving in the CGWB before the Hon'ble Tribunal for perusal.

6.10 That this application is made bona fide and for the cause of justice.

7. Reliefs sought for :

Under the facts and circumstances stated above the applicant prays for the following reliefs :

1. That the respondents be directed to grant all consequential service benefits including monetary benefit from the date of promotion of the juniors of the applicant including respondent No. 5 with retrospective effect in terms of the Office Memorandum dated 17.7.1995.
2. That the respondents be directed to consider the case of the applicant for promotion to the grade of SCD II and SCD I taking into account the past service rendered by the applicant in DDA, Govt. of India with effect from 1973 as Driver by holding Review DPC. in terms of the O.M. dated 17.7.1995.

3. That the respondents be directed to refix the pay and allowances after promoting the applicant to the STAFF CAR DRIVER grade II and STAFF CAR DRIVER Grade I in terms of prayer No. 1 and 2.
4. To pass any other order or orders as deemed fit and proper under the facts and circumstances.

The above reliefs are prayed on the ~~lines~~ following amongst other-

* G R O U N D A -

1. For that the applicant was appointed as Driver in 1973 in the Dandakarayana Development Authority, Government of India, Ministry of Home Affairs.
2. For that entire past service of the applicant is required to be taken into account for the purpose of promotion in the CGWB where the applicant subsequently re-deployed after being declared surplus by the parent department.
3. For that the respondents have excluded the applicant from the zone of consideration by taking into account the service rendered by the applicant only in the CGWB i.e. with effect from 7.1.1986.

Amgazah Faber

4. For that juniors of the applicant in the C.G.W.B have been promoted to the grade of Staff Car Driver II as well as to the grade of Staff Car Driver, grade II.
5. For that the applicant is being declared surplus in the year 1988 by the Government of India, therefore he cannot be made to suffer in the matter of promotion as well as seniority.
6. For that the applicant submitted number of representations but the same was mechanically rejected without application of mind vide impugned letter dated 22.8.95.
7. For that private respondent No. 5 is junior to the applicant if the entire service period as Motor Truck Driver of the applicant is taken into account.
8. Interim Reliefs prayed for
For that many of his juniors have been promoted to the post of Staff Car Driver Grade II and Staff Car Driver Grade I.
8. Interim Reliefs prayed for :
During the pendency of this application the applicant do not pray for any interim relief but prays for expeditious disposal of this application as the applicant is on the verge of retirement.

Contd... P/15

Amgool Paloo

9. Matter not pending before any other Court/Tribunal.

That the applicant declares that he has not filed any other application/case in any other Court or Tribunal.

10. That the applicant declares that there is no other remedy under any rule and the Hon'ble Tribunal is the only remedy.

11. Particulars of I.P.O.

Postal Order No.	: 444806
Date of Issue	: 15-10-96.
Issued from	: G.P.O., Guwahati.
Payable at	: G.P.O., Guwahati.

12. An index showing particulars of the enclosures is enclosed.

13. Documents

As per Index.

Amresh Pal

V E R I F I C A T I O N

I, Sri Anugrah Patra, son of late Premdarshan Khosla, aged about 58 years, resident of Daleswar, working as driver in the C.G.W.B. Department do hereby declare that the statements made in this application are true to my knowledge and belief and I have not suppressed any material facts.

I, sign this verification on this the 15th day of October, 1996.

Anugrah Patra
Signature

Annexure-1

No. 17-7/93-Estt (M)

Government of India
Central Ground Water Board,
NH-IV, Faridabad

Dated 17 JUL 1995

OFFICE MEMORANDUM

Sub : Promotion Scheme for Drivers, in CGWB.

All the Heads of Offices of CGWB may be aware that the Ministry of Water Resources vide their notification No. 20-5-94-GW-(i) dated 8.5.95, have introduced graded structure for promotion of drivers in C.G.W.B. Ministry have accordingly mentioned that the following posts in different pay scales will be available for the drivers of CGWB.

Sl.No.	Name of the Post	Pay Scale in Rs.	Strength indica- ted in Ministry's Notification dt. 8.5.95
1	S.C.D. (Ordinary Gr.)	950-1500	377
2	S.C.D. Gr. II	1200-1800	172
3	S.C.D. Gr. I	1320-2040	137
Total			686

2. However, 19 posts of MTD's were abolished consequent to the instructions issued by the Ministry of Finance. Thus, the total strength in the cadre of drivers as on date in CGWB is 667 including the posts sanctioned by the Ministry for the new Regions/Divisions. The break-up of these 667 posts in various grades approved by the Ministry works out as under :-

i.	SCD (OG)	367
ii.	SCD (Gr.II)	167
iii.	SCD (?Gr.I)	133
Total		667

*After 7/95
W.M.B.
P.W.D.*

Contd.....

3. We are not required to hold the DPCs for appointment to the cadre of SCD-Gr.I and SCD Gr.II. The Recruitment Rules notified by the Ministry on 8.5.95 inter-alia provide that SCD/HTD MTDs in the CGWB with 15 years regular service in the grade shall be considered for promotion to the post of SCD Gr. II to the extent of availability of in SCD Gr. I, subject to their found fit by the DPC on the basis of seniority cum fitness and passing a trade test. Similarly for appointment to post of SCD Gr. II, the recruitment Rules provide similar provisions as have been indicated above, except that the qualifying service for promotion to the grade of SCD-Gr. II will be 9 years. For appointment to both these grades, in addition to the DPC, the passing in the trade test is absolutely necessary. Accordingly, all the Heads of Offices are hereby requested to kindly conduct the trade test in respect of the drivers posted in their respective offices, assess the suitability and send their recommendations to the CHQ positively within 10 days of the receipt of this Office Memorandum.

4. DOP&T in their OM. N. 22036/1/92-Estt. Dated 30.11.93 have prescribed the scheme of trade test as under :

SCHEME FOR TRADE TEST FOR

I. APPOINTMENT TO GRADE II OF STAFF CAR DRIVERS (SYLLABUS)

1. Must be able to read English Numerals and ~~fig~~ figures.
2. Must have good knowledge of Traffic Regulations.
3. Must be able to locate faults and carry out minor running repairs.
4. Must be able to change wheels and correctly inflate tyres.

TEST

- a) Practical test based on the above.

II. Appointment to Grade I of Staff Car Drivers (SYLLABUS)

1. Must be able to read English Numerals & Figures.
2. Must have a thorough knowledge of Traffic Regulations

*After
initial
DD*

Contd.....

3. Must have good knowledge of petrol & Diesel Engine working and be able to locate faults and rectify minor running defects.
4. Must be able to clear carburettor, plug etc.

TEST

Practical tests based on the above.

The drivers indicated in the enclosed Annexure-I may kindly be assessed for suitability for appointment to SCD Gr.I in terms of the scheme meant for SCD Gr.I. The drivers indicated in the enclosed Annexure-II may kindly be assessed in terms of the Trade test prescribed above for appointment to the cadre of SCD Gr. II. The recommendations of the Head of Office should be sent to the CHQ. in the proforma given in the enclosed Annexure III. It is reiterated that unless the results of the trade tests are communicated to the CHQ, it will not be possible for CHQ to issue the orders of appointment of drivers to the higher grades. Accordingly, all the Head of Offices are once again requested to kindly ensure that their recommendations regarding the trade test in respect of drivers indicated in Annexure-I & II are sent to the HQ positively within the 10 days of the receipt of this Office Memorandum in the proforma given in Annexure-II. The recommendations in respect of drivers mentioned in Annexure-I may be sent first as in the first instance, we are required to issue the promotion orders for SCD Gr.I.

5. For conducting the trade test, a Committee will be appointed consisting of the Head of Office and 2 Gazetted Officers of the respected offices. The Committee will conduct the trade test and submit their recommendations to CHQ in the prescribed proforma in Annexure-III, through the respective Heads of Offices.

SD/. Illegible

(I.L.BHATIA)
rector (Admn.

DISTRIBUTION:- (I.L.BHATIA)
Director (Admn.)

1. All Regional Directors/Executive Engineers/Officer-in Charge (S.U.O. CGWB O-I-C Agartala.

2. Secretary, CGWB, Jamnagar House, New Delhi.

To

The Director (Admn)
Central Ground Water Board,
NH-IV, FADIDABAD-121001

(THROUGH OIC AGARTALA)

Sub : Submission of Name for Drivers to CGWB.

Ref : OM No. 17-7/93 Estt (M) dated 17.7.95.

Sir,

With reference to above, it is seen that my name is not consider for DPC, I am very sorry, to inform you that my name has not been included though, I had served the different organisation of Govt. of India surplus (DDA) Dandakaranya developments Authorites. Since Sept. '86 to Dec. '86 under Ministry of Home Affairs CGWB since Jan. '86 to till date. Though year after the current year, I shall be retiring from my Govt. service after serving 36 years without any break.

I am still fit to undergo any type of test and driving job even in rough and hilly terrains. Presently I am in the field duty in Tripura. Further I would like to request you to look into the fact that as per the seniority list No. 932 dated 9.2.95 circulated educational qualification 10th pass of mine is not enter, it is requested to do your earnest needful action to arrange the entry of my education qualification in my S.N. M-3345.

Hence, I request you to make necessary arrangement to take my test and other technical know for the DPC as per yours norms as early as possible so that I am not loose my opportunity for promotion to next higher grade before my retirement.

Yours faithfully,

Sd/-

(A.G. PATRA) MTD.
CGWB/SUO/ AGARTALA

Advance copy sent to :

1. The Director (Admn) CGWB, NH IV, Faridabad for information & necessary action for the entry of my name in the list.
2. The Director, NER, Guwahati for information & N/ action please.
3. The Secretary General, AICGWB, CGS building, NH-IV, Fabd. for information & N/Action please.
4. The Chairman, AICGWB, NER, Guwahati for information and N/action please & may kindly be taken at an earliest possible

Sd/. A.G.Patra MTD
C.G.WB/SUO/AGARTALA

XXX 1.8.95

Att'd
R. B. D.

To

The Hon'ble Minister,
Water Resource, Shramshakti Bhawan
Rafi Marg. New Delhi

(Through proper channel)

Sub : Appeal of Sri A.G.Patra MTD of Central Ground Water Board, State Unit Office, Agartala. Tripura (West) for continuing of seniority and consequential promotion as S.C.G.

Respected Sir,

Most humbly and respectfully, I beg to prefer this humble appeal as my representations to the Director, Central Ground Water Board, North Eastern Region, Guwahati-5, dtd. 1.3.96 with copies humbly submitted to the Secretary to the Govt. of India, Ministry of Water Resources, New Delhi, the Chief Engineer(M), Central Ground Water Board, Faridabad and Director (Admn), Faridabad has not brought any favourable result. The matrix of my case is as under :

1. That I was appointed as a Driver in the Dandakaranya Project, was made permanent in the post of Driver w.e.f. 1973. I was declared surplus in the Dandakaranya Project on 31.10.1985 and on being redeployed, I joined as Driver in C.G.W.B., North Eastern Region, Guwahati (ASSAM) on dated 7.1.86 and from there, I was transferred to State Unit Office Agartala, Tripura west in March, 1987.

2. That, I have a continuous service as Driver from 1961 as such I have completed 35 years of service but the Drivers in the department, who have put less years service as Driver and as such pretty junior to me have been promoted as S.C.D. Gr. I, by the D.P.E. My case has been rejected on the ground that, I being a surplus employee of my previous department, I do not possess seniority over others, who are originally appointed in the C.G.W.B. In this connection, I beg to cite the full Bench decision of Punjab and Haryana High Court in Kartar Singh & Other petitioners-5 Vs. State of Punjab and others AIR 1990 PUNJAB and Haryana-1 as per which I, having been absorbed in the C.G.W.B., on redeployment, I am entitled to the seniority on the basis of my appointment in the

Contd....

*A. G. Patra MTD
Water Resource
Rafi Marg
New Delhi*

Dankaranya Project. A xeros copy of the aforesaid judgement is enclosed, I am entitled to be promoted as SCD Gr.I from August, 1995, from which date my junior get promotion.

In the above circumstances, I pray humbly that, your goodself may be pleased to consider the above fact in the light of the judgement and the further pleased to order my promotion for which I shall remain ever grateful.

Yours faithfully,

Agartala

Dt. 12/8/96

Sd/- A.G.Patra 12.08.96

(A.G.Patra)

MTD, CGWB, SUO

Agartala

Advance copy sent to :

The Chief Hydrogeologist, Central Ground Water Board,
NH-IV, Faridabad-121001 (Hariyana)

The Director of Administration, Central Ground Water Board, NH-IV, Faridabad-121001 (Hariyana) copy with a copy of the judgement forwarded to the with reference to his letter N_O. 17/7/95 (M) dtd. 14.7.95 with prayed to promote me.

Sd/- A.G.Patra 12.08.96

(A.G.Patra)

M.T.D.

*Attentively
Chintan
Patra*

No. 17-7/93-Estt (M) Vol.II
Government of India
Central Ground Water Board
NH-IV, Faridabad

Dated 22 AUG 1995

Memorandum

With reference to his application dt. 28.7.95 regarding consideration his name for promotion as SCD Gr. II Shri A.G.Patra MTD is hereby informed that his name in the seniority is at Sl. No. 305 whereas the MTD ~~is~~ upto Sh. Mohan Lal whose name is at Sl. No. 276 have been considered. As such his name does not come in the consideration zone for SCD (Gd.II) for the present.

He is advised to send his application through the Officer Incharge/Director concerned in future failing which no correspondence will ~~be~~ be entertained.

Sd/- Illegible 22/5

(D.S.YADAV)

ASSTT. ADMINISTRATIVE OFFICER
FOR DIRECTOR (Admn.)

Shri A.G.Patra
MTD
CGWB, SUO, Agartala

Copy to :

1. The Officer Incharge, CGWB, SUO, Agartala for information & necessary action.
2. The Director, CGWB, NER, Guwahati with the request that Sh. Patra MTD may be advised to refrain making correspondence direct to HQs Office failing which action as deemed fit will be taken against him.

(D.S.YADAV)

ASSTT. ADMINISTRATIVE OFFICER
FOR DIRECTOR (ADMN.)

*After ext
while
b/w*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

GUWAHATI BENCH, GUWAHATI.

O.A. NO. 249 OF 1996

Sri Anugreha Patra

-Versus-

The Union of India and Others.

-AND-

IN THE MATTER OF:

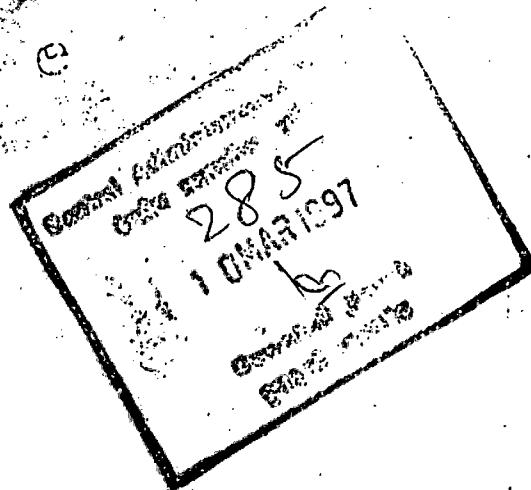
Written Statements submitted by the Respondents

No. 1, 2, 3 & 4.

(WRITTEN STATEMENTS)

The humble Respondents beg to submit their Written
Statements as follows:-

1. That with regard to the statements made in paragraph 1 & 2 of the application the Respondents have no comments.
2. That with regard to the statements made in paragraph 3 of the application the Respondents beg to state that Shri A.G. Patra, Driver(OG) (Retired) was governed under the Central Service Rules. He was appointed as a



Filed by:

Handwritten signature of a lawyer

(MD)
Mr. Central
Administrator
Guwaahati, Assam, India

cleaner in the Dandkarnia Development Authority on 30-09-61. Later on, he was promoted as Driver in the year 1973 and was appointed in CGWB as MTD(re-designated as Driver(OG) in the scale of Rs.950-1500/-) w.e.f. 19-4-86 on re-deployment through Surplus Cell.

That with regard to the statements made in paragraphs 4 & 5 of the application the Respondents have no comments.

3, That with regard to the statements made in paragraphs 6.1, 6.ii, 6.iii, 6.iv, 6.v, 6.vi and 6.vii of the application the Respondents beg to state that, it is correct that the applicant was appointed as a Cleaner on 30-09-61 in the Dandkarnia Development Authority, A Central Government Department, where he was promoted as Driver in the year 1973 and continued to hold that post until his appointment in Central Ground Water Board w.e.f. 19-04-1986 on re-deployment through Surplus Cell in the grade of Driver (Rs.950-1500/-) with his posting under the administrative Control of Director, Central Ground Water Board, North Eastern Region, Guwahati. Therefore, he ceased to hold Group-'D' post on his promotion as Driver which is a Group-'C' post.

(contd.)

He was appointed as a Cleaner in the Dandkarnia Development Authority on 30/9/61. Later on he was promoted as Driver in the year 1973 and was appointed in CGWB as MTD(redesignated as Driver(OG) in the pay scale of Rs.950-1500/- w.e.f. 19/4/86 on redeployment through the surplus cell.

4. The Govt. Servant is liable to serve anywhere in India, as such it is incorrect to say that he was posted on appointment in the NER, Guwahati and later on transferred to SUO, Agartala. Likewise, all the Drivers are being posted from one place to another place.

In so far as his consideration, entire period of Service for the purpose of next promotion, it is stated, that there is a provision in the Govt. Rules, that the person who has not been given any promotion can be considered for "In-situ" promotion provided all his seniors have been promoted, as such it is quite evident that all his seniors have not been promoted, and therefore the question for his promotion being a junior most Driver does not arise.

In accordance with the notified R/Rules, the Drivers who have rendered nine years regular service in the grade subject to passing of Trade Test are only eligible for the post of Driver Gd.II(including those who could not be accommodated in Gd.I inspite of putting in 15 years of service for want of vacancies) shall be considered for appointment to the post of Driver Gd.II subject to

being found fit by DPC on the basis of seniority-cum-fitness and passing of Trade Test. All the Drivers have been given promotion strictly according to the following sanctioned posts:-

SCD(Now redesignated as Driver Gd.I)	133
SCD(GD.II)(Now redesignated as Driver Gd.II)	167
SCD(OG)(Now redesignated as Driver(OG))	367

It would not be out of place to mention here that there is not sufficient posts of Drivers available in CGWB against the categories of Driver Gr.I & II, as such it is not possible to give promotion to all the Drivers(OG) who have put in 25 years to 30 years of service. However, the "in-situ" promotions of the Drivers in accordance with the existing Rules are being considered and they are being given "in-situ" promotion. It is incorrect to say that the persons who are being re-deployed from other offices have been put junior to other Drivers whereas the seniority of all the Drivers has been made on the basis of the Rules in force. The Trade test of only those Drivers has been taken who have come under the consideration zone of promotion. In case, the trade test has been taken by the Selection Committee so it can not be presumed that he will be definitely given promotion.

Sh. Mohan Lal who is at Sr.No.276 of the Seniority list issued as on 10.1.95 is senior to him and also he belongs to SC category who has been considered for promotion by the DPC for promotion for the post of Driver Gr.II. Sh. Mohan Lal joined as MTDriver w.e.f. 12.6.85 and Shri Patra joined CGWB 13.1.86 on re-deployment through Surplus Cell and therefore, Shri Patra cannot be senior to Sh.Mohan Lal as M.T.Driver. Shri Mohan Lal has been given promotion against reservation point of SC.

That with regard to statements made in paras 6(viii) of the application the Respondent beg to state that as the applicant has been appointed from surplus cell, so he is in the bottom of the seniority list as he has been treated as fresh entrant. As per seniority list Shri Mohan Lal is senior to the applicant. So the case of the applicant did not came up for consideration for promotion.

That with regard to statements made in para 6.9 of the application the Respondents beg to state that the seniority list prepared by the authority was circulated to all CGWB offices including State Unit Office of Agartala by the CHO, CGWB, Faridabad vide letter No.20-1/95/Estt(M) dated 1st Feb'95 and the application did not raise any objection of his seniority position when he saw it.

(A) (78)

That regarding the grounds of reliefs sought for the Respondents submit that, none of the grounds are maintainable in law and as well as in facts and as such the application is liable to be dismissed. Further, the Respondents beg to submit that they will make oral submissions regarding the grounds at the time of hearing of the case.

That with regard to the statements made in paragraphs 8, 9, 10, 11, 12 and 13 of the application the Respondents have no comments.

That the Respondents beg to submit that the application is devoid of merit and as such the application is liable to be dismissed.

VERIFICATION

I, Sri. G.C. Saha, Scientist 'D', CGWB, NER, Guwahati as authorised do hereby solemnly affirm and declare that the statements made in the above written statement are true to my knowledge, belief and information.

And I sign this verification today on 15 the day of January, 1997 at Guwahati.

(GCS)

(GCS)

G. C. SAHA
Scientist—"D"
(Sr. Hydrogeologist)
Central Ground Water Board
Ministry of Water Resources,
Government of India.

2

(TO BE PUBLISHED IN PART - II SECTION 3 SUB SECTION (i) OF
THE GAZETTE OF INDIA)

(3)

Government of India
Ministry of Water Resources

New Delhi, the 11-6-1996

NOTIFICATION

210
12/6/96
G.S.R. In exercise of the powers conferred by the proviso to article 309 of the constitution, the President hereby makes the following rules further to amend the Central Ground Water Board (Staff Car Driver) Recruitment Rules, 1995, namely:-

1. (1) These rules may be called the Central Ground Water Board, Drivers (Group-'C' posts) (amendment) Recruitment Rules, 1996.
(2) They shall come into force on the date of their publication in the official Gazette.
2. For the schedule to the Central Ground Water Board (Staff Car Drivers) Recruitment Rules, 1995, the following schedule shall be substituted namely:-

Ho(m)
14/b
(THE SCHEDULE)

Attested
G.C. SAHA

Scientist - "D"
(Sr. Hydrogeologist)
Central Ground Water Board
Ministry of Water Resources
Government of India.

SCHEDULE

Name of the post.	Number of posts.	Classification.	Scale of Pay.	Whether Selection post or non-selection post.
1	2	3	4	5
1. Driver (Ordinary Grade).	367* (1995).	General Central Service (Group-C) Non-Gazetted, Non-Ministerial.	Rs. 950-20-1150 25-1500/-.	Non-Selection.

*Subject to variation dependent on work load.

Attested

G. C. SAHA
Scientist - "D"
(Sr. Hydrogeologist)
Central Ground Water Board
Ministry of Water Resources,
Government of India.

365

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Age limit for direct recruits.

Whether benefit of added years
of service admissible under rule
30 of the Central Civil Services
(Pension) Rules, 1972.

Between 21 and 25 years.

(relaxable for Government servants upto 40 years in case of
general candidates and 45 years in respect of Scheduled Caste/
Scheduled Tribe candidates in accordance with the
instructions or orders issued by the Central Government).

Note 1: The crucial date for determining the age limit shall
be the closing date for receipt of applications from
candidates in India (and not the closing date
prescribed for those in Assam, Meghalaya, Arunachal
Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim,
Ladakh Division of Jammu and Kashmir State, Lahaul
and Spiti District and Pangi Sub-Division of Chamba
District of Himachal Pradesh, Andaman and Nicobar
Islands or Lakshadweep).

Note 2: In the case of recruitment made through the
Employment Exchange, the crucial date for determining
the age limit shall be the last date upto which the
Employment Exchange is asked to submit the names.

After tested

G.C. SAHA

Scientist-D

(Sr. Hydrogeologist)

Central Water Board

Ministry of Water Resources

Government of India.

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Educational and other qualifications required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in case of promotees.	Period of probation if any.
8	9	10

Essential:

- (i) At least 3 years experience of driving diesel and petrol trucks.
- (ii) Must possess a valid motor driving licence for heavy vehicles.
- (iii) Working knowledge of Motor Mechanism.
- (iv) VIII Standard pass.
- (v) Working knowledge of Hindi or English.

Desirable:

Matriculation or equivalent qualification.

After tested
(G.C.S.)
 G. C. SAHA
 Scientist (Geologist)
 (Sr. Geologist)
 Central Geologist Board
 Ministry of Environment and
 Forests
 Government of India.

265

10/11

34

5

Method of Recruitment: whether by direct recruitment or by promotion/or by deputation/transfer and percentage of the vacancies to be filled by various methods.

(i) 50% by direct recruitment; and
(ii) 50% by promotion.

I. case of recruitment by promotion/deputation/transfer; grades from which promotion/deputation/transfer to be made.

12

Promotion:

Cleaners with at least 5 years regular service in the grade and possessing a valid motor driving licence for heavy vehicles, on the basis of a driving test to assess the competence to drive heavy vehicles.

After tested

Gopal

G. C. SAHA
Scientist - "D"
(Sr. Hydrogeologist)
Central Water Board
Ministry of Water Resources
Government of India.

If a Departmental Promotion Committee exists,
what is its composition.

Circumstances in which Union Public
Service Commission is to be consulted
in making recruitment.

13. Group 'C' Departmental Promotion Committee (for
considering promotion) consisting of:-

1. Appointing Authority - Chairman
2. Scientist 'D' and or
Superintending Engineer
Central Ground Water Board
3. An officer of another
Central Govt. Department
not below the rank of
Scientist 'C' and/or
Executive Engineer
4. An officer not below the rank- Member
of Scientist 'C' and/or
Executive Engineer belonging
to SC/ST category.

14. Not applicable.

Group 'C' Departmental Promotion Committee (for
considering confirmation) consisting of:-

1. Appointing Authority - Chairman
2. Scientist 'D' / Superintending - Member
Engineer, Central Ground
Water Board
3. Scientist 'C' / Executive
Engineer, Central Ground
Water Board.

Altered
Okh

G. C. SAHA
Scientist "D"
(Sr. Hydrogeologist)
Central Ground Water Board
Ministry of Water Resources,
Government of India.

1
2. Driver
(Grade-II) 167*

Subject
to
variation
dependent
on workload.

3
General Central
Service, Group-C
Non-Gazetted,
Non-Ministerial

4
5
6
7
Rs.1200-/- to 1440/- Non-Selection Not
applicable.
BB-30-1800/-

affected

(Chk)

G. C. SAHA
Scientist—"D"
(Sr. Hydrogeologist)
Central Water Commission Board
Ministry of Water Resources
Government of India.

52

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• 8

No

Not applicable

Not applicable

Not applicable

After tea

Qbah

G. C. SAHA
Scientist—“D”
(Senior Scientist—“D”)
Central Board
of Secondary Education;
Ministry of Education;
Government of India.

1
2. Driver
(Grad) 162*

44/15

(4)

54

: 9 :

11

100% by promotion

Promotion:

Drivers (Ordinary Grade) with 9 years regular service in the grade subject to passing of a Trade Test.

Note: The Staff Car Drivers, Heavy Truck Drivers and Motor Truck Drivers who have rendered not less than 9 years of service (including those who could not be accommodated in Grade-I in spite of putting in 15 years of service, for want of vacancies) shall be considered for appointment to the post of Driver (Grade-II) subject to being found fit by Departmental Promotion Committee on the basis of seniority-cum-fitness and passing of Trade Test.

Attested

G. C. SAHA

Scientist—“C”

(Sr. Technologist)
Central Scientific
Establishment
Ministry of Science and
Technology
Government of India.

15/16

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13

Group-'C' Departmental Promotion Committee
(for considering promotion) consisting of:-

1. Appointing Authority - Chairman
2. Scientist-'D' and or
Superintending Engineer
Central Ground Water Board - Member
3. An officer of another Central
Govt. Department not below the
rank of Scientist-'C' and/
or Executive Engineer - Member
4. An officer not below the rank
of Scientist-'C' and/or
Executive Engineer belonging
to SC/ST category. - Member

Group-'C' Departmental Promotion Committee
(for considering confirmation) consisting of:-

1. Appointing Authority - Chairman
2. Scientist-'D'/Superintending
Engineer, Central Ground Water
Board. - Member
3. Scientist-'C'/Executive
Engineer, Central Ground
Water Board. - Member

14

applicable.

Attested

G. C. SAHA

Scientist-'D'
(Sr. Hydrogeologist)
Central Ground Water Board
Ministry of Water Resources,
Government of India.

1	2	3	4	5	6
3. Driver (Grade-I). (1995).	133*	General-Central Service, Group-C Non-Gazetted, Non-Ministerial.	Rs.1320-30-1560- EB-4042040/-	Non-selection Not applicable	
*Subject to variation depending on workload					

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854

W

56

: 12 :

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9

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Not applicable

Not applicable

Not applicable

Affected

G. C. SAHA

Scientist "D"
(Sr. Hydrogeologist)

Central Ground Water Board
Ministry of Water Resources
Government of India.

~~100% by promotion.~~

Promotion:

Drivers (Grade-II) with 6 years regular service in the grade subject to passing of a Trade Test.

Note: The Staff Car Drivers, Heavy Truck Drivers and Motor Truck Drivers working in the Central Ground Water Board and holding posts on regular basis and who have rendered not less than 15 years in the grade on the date of commencement of these rules shall be considered for appointment to the post of Driver (Grade-I) to the extent of availability of vacancies in that grade subject to being found fit by Departmental Promotion Committee on the basis of seniority-cum-fitness and passing of Trade Test.

5

on - II SECTION 3 SUB SECTION (i) OF
OF INDIA) 18

14:

13
Group - 'C' Departmental Promotion Committee
(for considering promotion) consisting of:-

1. Appointing Authority	-	Chairman
2. Scientist-'D' and or Superintending Engineer, Central Ground Water Board.	-	Member
3. An officer of another Central Govt. Department not below the rank of Scientist-'C' and/or Executive Engineer	-	Member
4. An officer not below the rank of Scientist-'C' and/or Executive Engineer belonging to SC/ST category	-	Member

Group - 'C' Departmental Promotion Committee
(for considering confirmation) consisting of:-

1. Appointing Authority	-	Chairman
2. Scientist-'D'-Superintending Engineer, Central Ground Water Board	-	Member
3. Scientist-'C'/Executive Engineer	-	Member

(The principle rules were published
in the Gazette of India Part-II
Sect. 3(1) vide GSR No. 260 dt. 27.5.95
at pages 1263-1267.

To
The Manager,

14
Not applicable.

DEPUTY SECRETARY TO THE GOVT. OF INDIA
(F.No.25/5/94-GW)

Signature
(I.B. KAR)

Attested
(Date)

G. C. SAHA
Scientist - "D"
(Sr. Hydrogeol. gist)
Central Ground Water Board
Ministry of Water Resources
Government of India.

6/96

(W) (86)

15

(a5)

COPY TO:

The Department of Personal & Training, New Delhi.

1. Lok Sabha Secretariat, New Delhi.

2. Rajya Sabha Secretariat, New Delhi.

3. The Chairman, Central Ground Water Board,

4. NH.IV, Faridabad.

5. Director(Administration), Central Ground Water Board, NH.IV, Faridabad with 8 spare copies.

6. Guard File.

6/96

power
const
rules
(Staff)

(I.B. KARAN)
DEPUTY SECRETARY TO THE GOVT. OF INDIA
Tel. No. 3716683

Attested
G.C. SAHA

G.C. SAHA
Scientist—"D"
(Mr. Hydrogeologist)
Central Ground Water Board
Ministry of Water Resources
Government of India

10 (m)
14/k

By (Signature)
G.C. SAHA (Signature)

Seniority List of MOTOR TRUCK DRIVER as on 10/01/95

Pay Scale: 950-20-1150-EB-25-1500

PID No	SR No	Name of the Employee	Quali- fication	Date of Birth	Date of first Apt	Date of Apt in Gr	SC	P.	Date of Superna.	Place of posting	App. / posting	Remarks
M3002	1	S.C.Dass	LITERATE	02/02/39	05/10/63	05/10/63	GN	P	/ /	ER		
M3006	2	Lal Chand	7TH CLASS	05/12/47	03/02/69	03/02/69	SC	P	/ /	HQ(ND)		
M3010	3	K.D.Bhosale	10TH STD.	07/11/42	16/12/71	16/12/71	GN	P	/ /	Pune		
M3012	4	Pnool Singh Baluck		18/12/44	28/02/72	28/02/72	SC	P	/ /	Shillong		
M3014	5	Sayed Mohd.	3RD CLASS	01/07/39	25/09/72	25/09/72	GN	P	/ /	SR		
M3016	6	Jathan Singh	5TH CLASS	28/05/47	01/03/73	01/03/73	GN	P	/ /	WR		
M3017	7	Nand Lal -I	READ HINDI	20/05/44	14/03/73	14/03/73	GN	P	/ /	WR		
M3018	8	Ge Prakash		10/11/46	14/05/73	14/05/73	GN	P	/ /	NWR		
M3019	9	T.V.S.Murthy	ITI	09/06/45	28/05/73	28/05/73	GN	P	/ /	SR		
M3021	10	Sucha Singh	9TH CLASS	06/03/37	27/08/73	27/08/73	GN	P	/ /	NWR		
M3022	11	Burcharan Singh	9TH CLASS	01/10/37	21/08/73	27/06/93	GN	P	/ /	NWR		
M3023	12	Tilak Raj	9TH	19/04/44	27/08/73	27/08/73	GN	P	/ /	NWR		
M3024	13	N.Pennu Swamy	9TH CLASS	15/06/43	27/10/73	22/10/73	GN	P	/ /	Madras		
M3026	14	Prabhu Nath		01/10/46	13/11/73	13/11/73	GN	P	/ /	NR		
M3027	15	Bir Singh		05/06/42	12/12/73	12/12/73	GN	P	/ /	HQ(Fbd)		
M3028	16	Janak Singh	8TH CLASS	04/12/44	04/12/62	14/01/74	GN	P	/ /	Jammu		
M3029	17	Sardara Singh	5TH CLASS	15/07/44	06/02/74	06/02/74	GN	P	/ /	NWR		
M3030	18	Karam Singh	10TH CLASS	05/05/39	01/03/74	01/03/74	GN	P	/ /	NWR		
M3031	19	Sardul Singh	10TH CLASS	25/01/38	05/07/74	05/07/74	GN	P	/ /	NWR		
M3032	20	R.U.Anvari	10TH CLASS	24/08/49	20/03/74	20/03/74	GN	P	/ /	Patna		
M3033	21	A.Chilk Kanna	7TH	12/05/43	25/03/74	25/03/74	SC	P	/ /	SWR		
M3034	22	K.Krishna	5TH CLASS	03/10/49	18/05/74	18/05/74	GN	P	/ /	SR		
M3035	23	Jaspal Singh	2ND CLASS	22/06/43	05/06/74	05/06/74	GN	P	/ /	NWR		
M3036	24	L.N.Sharma	10TH CLASS	27/04/49	01/07/74	01/07/74	GN	P	/ /	NCR		
M3037	25	R.S.Srivast	5TH CLASS	08/03/44	01/07/74	01/07/74	GN	P	/ /	NR		
M3038	26	Inakur Singh Thappa		08/11/40	15/07/74	15/07/74	GN	P	/ /	Shillong		

Attested *(Signature)*
 G.C. SAHA
 Scientist "D"
 (Sr. Hydrogeologist)
 Central Ground Water Board
 Ministry of Water Resources
 Government of India.

AHAS-D.C.0

Entered by *Shivam*
Entered on *2023-03-19 11:59*
Entered at *192.168.1.11*
Entered from *192.168.1.11*

PIID	SR	Name of the Employee	DOA/11	Date of Birth	Date of Recruitment	Batch	First Set of APL	Second Set of APL	Place of Birth	Place of Posting	Remarks
M3049	27	S.Duttta	ZMD CLASS	01/07/37	22/07/74	22/07/74	SC	P	/	SR	
M3040	28	Meen Singh	STH	07/09/42	25/07/74	25/07/74	GN	P	/	SR	
M3041	29	S.M.Ahmed	STH	10/04/48	27/07/74	27/07/74	GN	P	/	SR	
M3042	30	Hari Singh	STH	15/08/49	25/07/74	25/07/74	ST	P	/	SR	
M3043	31	S.K. Sharma	STH	06/01/49	25/07/74	25/07/74	GN	P	/	SR	
M3045	32	N.S.Gawar	SSIC-RAIL	19/09/48	31/07/74	31/07/74	ST	P	/	CR	
M3047	33	M.J.Akhan	HSSU	01/04/48	03/03/74	03/03/74	GN	P	/	CR	
M3048	34	Nand Lal	ETC CLASS	23/09/46	24/08/74	24/08/74	GN	P	/	CR	
M3049	35	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3050	36	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3051	37	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3052	38	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3053	39	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3054	40	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3055	41	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3056	42	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3057	43	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3058	44	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3059	45	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3060	46	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3061	47	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3062	48	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3063	49	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3064	50	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3065	51	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3066	52	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3067	53	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3068	54	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3069	55	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3070	56	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3071	57	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3072	58	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3073	59	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3074	60	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3075	61	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3076	62	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3077	63	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3078	64	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3079	65	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3080	66	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3081	67	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3082	68	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3083	69	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3084	70	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3085	71	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3086	72	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3087	73	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3088	74	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3089	75	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3090	76	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3091	77	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3092	78	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3093	79	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3094	80	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3095	81	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3096	82	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3097	83	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3098	84	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3099	85	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3100	86	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3101	87	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3102	88	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3103	89	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3104	90	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3105	91	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3106	92	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3107	93	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3108	94	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3109	95	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3110	96	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3111	97	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3112	98	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3113	99	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3114	100	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3115	101	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3116	102	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3117	103	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3118	104	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3119	105	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3120	106	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3121	107	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3122	108	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3123	109	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3124	110	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3125	111	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3126	112	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3127	113	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3128	114	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3129	115	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3130	116	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3131	117	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3132	118	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	
M3133	119	A.I.Q. Akadem	ETC CLASS	01/09/44	26/07/74	26/07/74	ST	P	/	CR	</td

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Attested

dates: 1/10/02

G. C. SAHA
Scientist—“D”
(Sr. Hydrogeologist)
Central Ground Water Board
Ministry of Water Resources
Government of India.

P.I.C No	S.R No	Name of the Employee	Qualifi- cation	Date of Birth	Date of first App	Date of App in Gr. St	S. C	Date of posting	App. to Superna.	Place of posting	App. to Prom.
M3100	79	Kartar Chand	2 nd CLASS	20/02/43	15/07/75	15/07/75	GN	P	/ /	N.M.R	
M3101	80	Vijay Singh	8 th CLASS	10/04/43	02/09/75	02/09/75	GN	P	/ /	Jodhpur	
M3102	81	Sayad Nassan Ali	MATRIC	18/01/48	03/09/75	03/09/75	GN	P	/ /	MR	
M3103	82	D. Munirathnam	10 th S.C.	06/08/45	06/09/75	06/09/75	GN	P	/ /	Madras	
M3104	83	Y. Pappana	5 th CLASS	20/08/45	04/09/75	04/09/75	GN	P	/ /	S.R	
M3105	84	S. K. Sharma	MAITRIC	07/09/43	04/09/75	04/09/75	GN	P	/ /	N.M.R	
M3106	85	Keshavan Aonai	7 th CLASS	08/06/45	10/08/75	10/08/75	GN	P	/ /	K.R	
M3107	86	Abdul Aziz Hussain	4 th CLASS	01/04/43	12/09/75	12/09/75	GN	P	/ /	SR	
M3108	87	Sohinner Singh	10 th CLASS	10/05/43	16/09/75	16/09/75	GN	P	/ /	N.M.R	
M3109	88	G. Sham Pan	7 th CLASS	03/08/47	17/09/75	17/09/75	SC	P	/ /	SR	
M3110	89	S. Lining Uuri	7 th CLASS	01/04/47	15/09/75	15/09/75	GN	P	/ /	S.R	
M3111	90	Suraj Kumar Ray	5 th CLASS	11/01/43	21/09/75	21/09/75	GN	P	/ /	SR	
M3112	91	H.S. Yadav	5 th CLASS	11/04/44	18/10/75	18/10/75	GN	P	/ /	MR	
M3113	92	Ram Lal	5 th CLASS	15/02/45	18/10/75	18/10/75	SC	P	/ /	MR	
M3114	93	Ramji Lal Sharma	5 th CLASS	21/11/43	18/10/75	18/10/75	GN	P	/ /	MR	
M3115	94	M. Z. Soni	5 th CLASS	01/12/46	21/10/75	21/10/75	GN	P	/ /	MR	
M3116	95	Danand Lal	5 th CLASS	03/09/44	23/10/75	23/10/75	GN	P	/ /	MR	
M3117	96	M. A. Santhoshan	5 th CLASS	01/11/44	24/10/75	24/10/75	GN	P	/ /	MR	
M3118	97	K. N. Sawena	5 th CLASS	01/11/46	24/10/75	24/10/75	GN	P	/ /	MR	
M3119	98	Sunora Ray	10 th S.C.	02/10/49	24/10/75	24/10/75	GN	P	/ /	SR	
M3120	99	Sripati Sinha	9 th CLASS	31/12/45	25/10/75	25/10/75	GN	P	/ /	NER	
M3121	100	Siadik Ali Ahaed	8 th CLASS	27/01/48	27/10/75	27/10/75	GN	P	/ /	NER	
M3122	100	Siadik Ali Ahaed	8 th CLASS	27/01/48	27/10/75	27/10/75	GN	P	/ /	NER	
M3123	101	Bhuj Raj Sharma	6 th CLASS	16/01/46	28/10/75	28/10/75	GN	P	/ /	Patna	
M3125	102	S. D. Dhare	3 rd CLASS	01/06/50	01/11/75	01/11/75	GN	P	/ /	Div. I	
M3126	103	Ladappa Gaikwad	5 th CLASS	01/08/50	01/11/75	01/11/75	SC	P	/ /	Pune	
M3127	104	A.H. Makandar	5 th CLASS	01/06/51	01/11/75	01/11/75	GN	P	/ /	SR	

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PID No.	SR No ²	Name of the Employee	Quali- fication	Birth	Date of First Apt in Gr ST	SC	ST	P	Date of posting	Place of posting	Remarks
M3128	105	P.T. Lawrence	7TH CLASS	26/10/47	21/11/75	21/11/75	GN	P	/	KR	
M3129	106	S.S. Parasivam	7TH CLASS	07/04/49	24/11/75	24/11/75	GN	P	/	Madras	
M3131	107	J. Bala Singh	SSLC FAIL	07/07/48	25/11/75	25/11/75	GN	P	/	SWR	
M3132	108	M.V. Desai	3RD FAIL	01/03/46	26/12/75	26/12/75	GN	P	/	WCR	
M3133	109	Bhaskar Dutt		04/01/45	15/10/68	27/01/76	GN	P	/	Div VI	
M3134	110	Mohan Singh		06/01/46	07/10/68	22/01/76	GN	P	/	Jaipur	
M3135	111	Gajender Singh		10/08/44	14/08/70	27/01/76	GN	P	/	Div XI	
M3136	112	Rajender Prasad		13/11/44	24/01/76	24/01/76	GN	P	/	NR	
M3137	113	Ram Shankar	9TH CLASS	01/10/46	24/01/76	24/01/76	GN	P	/	NR	
M3138	114	S.A. Sadique	9TH CLASS	01/10/46	24/01/76	24/01/76	GN	P	/	NR	
M3139	115	Jagdish Prasad	8TH CLASS	1/07/46	24/01/76	24/01/76	GN	P	/	NR	
M3140	116	Ram Dulari Yadav	8TH CLASS	01/11/41	24/01/76	24/01/76	GN	P	/	NR	
M3141	117	Parma Nand Dubey	8TH CLASS	01/07/51	24/01/76	24/01/76	GN	P	/	Div III	
M3142	118	Shafat Ahmed	7TH CLASS	01/07/44	17/01/70	24/01/76	GN	P	/	CR	
M3143	119	Arun Kumar		1/11/40	04/10/65	27/01/76	GN	P	/	Div VIII	
M3144	120	Karan Hathaur		1/11/40	10/01/70	27/01/76	GN	P	/	Div XI	
M3145	121	Guman Singh		73/01/40	10/01/70	27/01/76	GN	P	/	Div III	
M3146	122	Shayam Lal		07/11/41	17/07/70	27/01/76	GN	P	/	Div X	
M3147	123	Jaswant Singh		08/09/41	30/01/70	27/01/76	GN	P	/	Div III	
M3148	124	Antu Ram	4TH CLASS	01/07/43	16/03/70	27/01/76	GN	P	/	Div II	
M3149	125	Dharam Pal Singh		10/06/44	10/01/70	29/01/76	GN	P	/	Div V	
M3150	126	Shivaji Bhagat	5TH CLASS	01/01/47	31/12/66	31/01/76	GN	P	/	Div V	
M3151	127	B.K. Yadav	8TH CLASS	13/07/48	16/02/70	02/02/76	GN	P	/	Div IV	
M3152	128	Mani Kantan Assan	5TH CLASS	04/11/41	16/01/70	16/07/76	GN	P	/	SR	
M3153	129	Onkar Singh	5TH CLASS	13/08/41	15/05/70	20/02/76	GN	P	/	Div XI	
M3155	130	Ram Lakhan Yadav		06/11/46	14/08/70	23/02/76	GN	P	/	Ministry of Water Resources Central Ground Water Board (Sr. Hydrogeologist) Government of India	

Attested (G.C.S.)

G. C. SAHA

Scientist—“D”
(Sr. Hydrogeologist)

Central Ground Water Board
Ministry of Water Resources

Government of India

PI ID No	SR No	Name of the Employee	Quali- fication	Date of Birth	Date of first Apt	Date of first Apt in Gr	SC	P	Date of I Superna.	Place of App. posting	Re
M3156	131	C.R. Roy	4TH CLASS	12/04/48	27/02/76	27/02/76	GN	P	/ /	ER	
M3157	132	Kailash Singh	8TH CLASS	07/11/45	24/01/76	01/03/76	GN	P	/ /	NR	
M3158	133	Mangal Chauhan		01/07/42	01/03/76	01/03/76	SC	P	/ /	Div XI	
M3159	134	Syed Abdul Aziz	9TH CLASS	01/01/46	02/03/76	02/03/76	GN	P	/ /	SWR	
M3160	135	Sar Singh	3RD CLASS	20/06/39	03/04/65	09/03/76	GN	P	/ /	NCR	
M3162	136	Brij Devsarei Thakur	11TH CLASS	12/03/47	08/11/65	23/03/76	GN	P	/ /	Div 4	
M3163	137	B. Chakarpuri	SSLC	01/07/45	08/04/76	08/04/76	GN	P	/ /	Div XIV	
M3164	138	S.C. Kothari	9TH CLASS	14/01/48	24/04/76	24/04/76	GN	P	/ /	SR	
M3165	139	Pras Pal Singh	5TH CLASS	14/05/48	25/04/76	25/04/76	GN	P	/ /	HOUSING	
M3166	140	Rao Rao Nagpal	7TH CLASS	07/11/49	26/04/76	26/04/76	GN	P	/ /	NCR	
M3167	141	Ram Singh	4TH CLASS	17/10/48	21/05/76	25/04/76	GN	P	/ /	Div II	
M3168	142	Kiran Singh	5TH CLASS	12/04/51	28/04/76	28/04/76	GN	P	/ /	Doctor	
M3169	143	Narinder Singh	8TH CLASS	05/11/49	01/05/76	01/05/76	GN	P	/ /	Doctor	
M3170	144	Uday Kumar	5TH CLASS	18/05/43	19/05/76	22/05/76	GN	P	/ /	KR	
M3171	145	Hakim Rai	4TH CLASS	15/10/47	17/05/76	17/05/76	SC	P	/ /	Div VIII	
M3172	146	Syed Moazzam Hussain	3 MATRIC	05/11/49	15/05/76	15/05/76	GN	P	/ /	NR	
M3173	147	Devi Sarkar	3RD CLASS	19/01/39	15/05/76	15/05/76	GN	P	/ /	NR	
M3174	148	Amar Nath	5TH CLASS	02/05/49	15/05/76	15/05/76	GN	P	/ /	NR	
M3175	149	Mohd. Hanif	4RD CLASS	14/07/50	15/05/76	15/05/76	GN	P	/ /	NR	
M3176	150	R.P. Birsane	9TH CLASS	01/02/55	15/05/76	15/05/76	SC	P	/ /	NCR	
M3177	151	Hari Chand	8TH CLASS	01/06/47	18/05/76	18/05/76	GN	P	/ /	NWR	
M3178	152	Jit Rai	7TH CLASS	17/06/46	19/05/76	19/05/76	SC	P	/ /	Div XI	
M3179	153	Mathura Dutt		01/01/40	14/05/70	25/05/76	GN	P	/ /	Div XI	
M3180	154	M.B. Kale	4TH CLASS	23/12/46	01/06/76	01/06/76	GN	P	/ /	CR	
M3181	155	Bagha Ram		05/10/43	/ /	08/06/76	GN	P	/ /	Div XI	
M3182	156	Dev Raj	5TH CLASS	09/05/41	21/06/76	21/06/76	GN	P	/ /	NWR	

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PID No	SR No	Name of the Employee	Qualification	Date of Birth	Date of first Apt	Date of Apt in Gr	SC	P T	Date of Superna.	Place of Acc.	Remarks
M3184	157	Dan Singh	4T- CLASS	04/04/44	06/07/76	06/07/76	GN	P / /		Div XI	
M3185	158	S.Z. Kshirasagar	4T- CLASS	04/10/53	20/10/75	15/07/76	GN	P / /		CR	
M3186	159	N.Y. Deshpukh	BT- CLASS	26/06/50	15/07/76	15/07/76	GN	P / /		CR	
M3187	160	C.F. Nitnaware	BT- CLASS	03/01/46	15/07/76	15/07/76	SC	P / /		CR	
M3188	161	D.K. Gorgate	BT- CLASS	01/11/47	15/07/76	15/07/76	SC	P / /		CR	
M3189	162	D.I. Wankhede	BT- CLASS	05/06/44	15/07/76	15/07/76	SC	P / /		CR	
M3190	163	Girish Chandra Bass	BT- CLASS	01/11/50	16/07/76	16/07/76	GN	P / /		NER	
M3191	164	R.B. Tiwari	BT- FCH F	22/02/47	05/08/76	05/08/76	GN	P / /		NCR	
M3192	165	S.A. Raur	LITERATE	15/08/57	06/08/76	06/08/76	GN	P / /		NCR	
M3193	166	Jyotish Chakraborty	6T- CLASS	21/03/49	27/08/76	27/08/76	GN	P / /		NER	
M3195	167	Kaj Pal	4- CLASS	08/02/59	03/09/76	04/09/76	GN	P / /		Div II	
M3197	168	Ranney Shyam Sharma	8- CLASS	30/10/44	04/10/76	04/10/76	GN	P / /		WR	
M3198	169	Narinder Singh Davna	4- CLASS	05/07/52	10/10/76	04/10/76	GN	P / /		WR	
M3199	170	H.M. Chavada	4- CLASS	05/06/51	13/10/76	13/10/76	GN	P / /		WCR	
M3200	171	Mond. Abdul Latif	4T- CLASS	01/01/47	03/11/76	03/11/76	GN	P / /		NCR	
M3201	172	Bhatial Chaunam Bhai	1T- FAIR	01/04/46	18/11/76	18/11/76	SC	P / /		WCR	
M3202	173	Charpalitwar P.W.	4- CLASS	18/07/53	03/12/76	03/12/76	GN	P / /		CR	
M3203	174	K.L. Kove	5T- FAIR	12/02/45	04/12/76	04/12/76	ST	P / /		CR	
M3204	175	I.B. Chaudhan	7T- CLASS	01/05/50	04/12/76	04/12/76	ST	P / /		CR	
M3205	176	B.R. Mesram	5T- CLASS	05/02/49	08/12/76	08/12/76	ST	P / /		CR	
M3206	177	Rajendra Singh	7T- CLASS	31/12/44	20/12/76	20/12/76	GN	P / /		NER	
M3207	178	Ajit Singh	7T- CLASS	20/05/48	21/12/76	21/12/76	GN	P / /		Div VIII	
M3208	179	J.H. Nathan	8T- STD	23/02/44	31/12/76	31/12/76	GN	P / /		Div XIV	
M3209	180	Onira Ch. Sarker	9T- CLASS	01/07/47	10/01/77	10/01/77	SC	P / /		NER	
M3210	181	S. Ishaanathan	8T- CLASS	03/02/50	19/01/77	19/01/77	GN	P / /		Div IV	
M3211	182	G. Bose	8T- CLASS	03/07/50	24/01/77	24/01/77	GN	P / /		Div IV	

Affested
(Abh)

G.C. SAHA
Scientist - "D"
(Sr. Hydrogeologist)
Central Ground Water Board
Ministry of Water Resources
Government of India.

PID No	SR No	Name of the Employee	Quali- fication	Date of Birth	Date of first Apt	Date of Apt in Gr	SC	P	Date of Superna.	Place of posting	Acc. Prom:	Reas
M3212	183	Bishan Ram	4TH CLASS	23/05/43	29/01/77	29/01/77	SC	P	/ /	HO(Fbd)		
M3213	184	P.R. Chowbey	8TH CLASS	01/12/51	31/01/77	31/01/77	GN	P	/ /	ER		
M3214	185	Mond. Sattar	9TH CLASS	18/09/48	31/01/77	31/01/77	GN	P	/ /	ER		
M3215	186	Arun Km. Bhattacharjee	9TH CLASS	22/02/52	31/01/77	31/01/77	GN	P	/ /	ER		
M3216	187	P.S.N.Rao	10TH CLASS	01/05/49	07/01/73	02/02/77	GN	P	/ /	Div IX		
M3217	188	A.F. Tandulkar	7TH CLASS	08/11/38	14/10/63	03/02/77	GN	P	/ /	Div VI		
M3218	189	Tara Chand	ARMY	20/01/38	08/02/77	08/02/77	GN	P	/ /	Div VIII		
M3219	190	Jagir Singh - I	5TH CLASS	13/05/40	08/02/77	08/02/77	GN	P	/ /	NWR		
M3220	191	Modinder Singh	ARMY	03/07/37	08/02/77	08/02/77	GN	P	/ /	NWR		
M3221	192	AKASH Rana		04/12/48	04/01/78	15/01/77	GN	P	/ /	Div VII		
M3222	193	Kanshi Ram	5TH CLASS	28/12/47	07/02/77	17/02/77	SC	P	/ /	Div II		
M3223	194	Deep Singh	7TH CLASS	01/10/44	08/02/77	26/02/77	GN	P	/ /	HO(Fbd)		
M3224	195	Kiran Chand	2ND CLASS	13/11/44	08/02/77	26/02/77	SC	P	/ /	HO(Fbd)		
M3225	196	D. Raja Kali		04/01/40	05/03/77	25/03/77	SC	P	/ /	Div IV		
M3226	197	K. Rajamanikaa	2ND CLASS	10/05/47	04/03/77	25/03/77	GN	P	/ /	Div IV		
M3227	198	A. Manu	5TH CLASS	21/05/50	01/01/77	01/01/77	SC	P	/ /	Div IV		
M3228	199	Rajjanalli A. Shaik	5TH CLASS	01/06/54	15/02/76	16/02/76	GN	P	/ /	SR		
M3229	200	T. Onkar Singh	10TH CLASS	18/10/56	20/03/73	22/05/76	GN	P	/ /	SR		
M3230	201	Anant B. Jadhava	6TH CLASS	01/03/47	01/07/77	01/07/77	GN	P	/ /	PUNE		
M3231	202	Paresh Ch. Paul	4TH CLASS	30/01/48	01/07/77	01/07/77	GN	P	/ /	NER		
M3232	203	Hira Lal Ch. Saha	5RD CLASS	05/07/48	06/07/77	06/07/77	GN	P	/ /	Agartala		
M3233	204	Pratlochan Singh	5TH CLASS	17/08/44	09/01/77	08/01/77	GN	P	/ /	ER		
M3234	205	S.K. Pathak	8TH CLASS	01/01/50	14/02/77	14/02/77	GN	P	/ /	NCR		
M3235	206	Manesh Dan Singh	5TH CLASS	28/06/50	25/07/77	25/07/77	GN	P	/ /	Div XI		
M3236	207	G.K. Bhargava	10TH CLASS	01/01/50	04/08/77	04/08/77	GN	P	/ /	NCR		
M3237	208	Mohd. Iliyas	8TH CLASS	11/12/57	04/08/77	04/08/77	GN	P	/ /	NCR		

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PIID	SR No	Name of the Employee	Qualification	Date of Birth	Date of first Ant Apt in Gr	DATE OF SC	P Date of Superna.	Place of App. posting	Remarks
M3239	209	M.G. Khare	4TH CLASS	17/12/41	08/04/77	08/09/77	SC	P / /	CR
M3240	210	Arjun Singh	SLC FAIL	05/02/49	03/02/73	03/02/78	GN	P / /	ER
M3242	211	K. Ahmed	9TH CLASS	06/06/51	04/02/74	18/03/78	GN	P / /	Div IV
M3243	212	K.D. Bhole	7TH CLASS	01/08/47	26/05/78	26/05/78	GN	P / /	CR
M3244	213	Ataa Ram Kumaray	8TH CLASS	19/09/48	01/06/75	01/06/78	ST	P / /	Div VI
M3245	214	Manendra Singh	8TH CLASS	20/08/54	01/06/73	01/06/78	GN	P / /	WR
M3246	215	H.B. Kasim San	4TH CLASS	05/05/49	08/01/73	08/01/78	GN	P / /	SR
M3247	216	Mono. Bashir Ahmed	4TH CLASS	24/09/54	07/08/78	07/08/78	GN	P / /	SR
M3248	217	Kisan Singh	7TH CLASS	03/06/50	01/11/73	03/11/78	GN	P / /	Div XI
M3249	218	H. Syat	SLC STD.	01/07/47	21/08/77	20/12/78	GN	P / /	Div IX
M3250	219	Birkha Ram	10TH CLASS	05/03/43	14/07/73	26/02/74	GN	T / /	Div II
M3251	220	Das. Ray	4TH CLASS	15/04/55	25/02/73	25/02/74	GN	P / /	Div II
M3252	221	Ram Rao. Pn.	MAIRIC	01/01/40	28/04/73	28/04/74	GN	P / /	Patna
M3254	222	Kanu Singh	NIL	01/07/37	13/07/54	16/08/74	GN	P / /	Div VII
M3255	223	Ahrigobati Tiwari	4TH CLASS	31/01/45	05/01/73	01/07/74	GN	P / /	Div III
M3256	224	Badri Pn. Singh	MAIRIC	30/12/47	13/03/73	18/07/74	SC	P / /	NR
M3257	225	K. Nagraj -1		09/01/46	12/10/73	11/08/74	GN	P / /	SR
M3258	226	Ram Pai Singh	8TH CLASS	25/01/50	13/12/73	11/07/74	SC	T / /	Div VI
M3259	227	Monan Singh		25/02/43	29/10/65	17/07/74	GN	T / /	Div XII
M3260	228	Dashnath Pn.		01/01/47	25/09/71	16/07/74	GN	P / /	Div III
M3261	229	Maheswar Pandey	10TH CLASS	08/04/49	11/01/68	02/07/74	GN	P / /	Div VI
M3262	230	Tula Ram		06/02/48	15/04/69	02/07/74	SC	P / /	Div XII
M3263	231	Ashfaq Ahmed	8TH CLASS	20/08/51	11/10/71	17/08/74	GN	P / /	Div III
M3264	232	K. Sundra Rajan	4TH CLASS	17/10/42	01/06/73	18/07/74	SC	P / /	Div IV
M3265	233	Saral Ch. Mohant	4TH CLASS	05/04/53	25/04/81	25/04/81	GN	T / /	SER
M3266	234	Bhaskar Sanoo	4TH CLASS	09/08/54	08/05/81	08/05/81	GN	P / /	SER

After tested
G.C. SAHA
Scientist "D"
(Sr. Hydrogeologist)
Central Ground Water Board
Ministry of Water Resources
Government of India.

PID	SR	Name of the Employee	Qualification	Date of Birth	Date of Appointment	SC	SC	Date of Birth	SC	SC	SC	Remarks
M3267	235	Babuti Sethi	12TH CLASS	10/12/51	16/05/81	16/05/81	SC	1	1	1	SESR	
M3268	236	P.C. Sethi	12TH CLASS	01/05/47	25/05/81	25/05/81	SC	1	1	1	SESR	
M3270	237	Monan Lal Balmiki	ARTIFICIAL	01/01/47	17/03/73	04/04/83	SC	1	1	1	SESR	
M3271	238	F. Dittia	12TH CLASS	17/01/54	05/08/77	25/02/83	SC	1	1	1	SESR	
M3272	239	R.K. Seal	10TH CLASS	22/09/47	05/05/72	26/02/83	GN	1	1	1	SESR	
M3273	240	C.I.C. Dass	12TH CLASS	20/11/37	01/10/54	26/02/83	GN	1	1	1	SESR	
M3274	241	Haran Lal	12TH CLASS	15/08/48	05/05/73	26/02/83	GN	1	1	1	SESR	
M3275	242	S. K. Saha	12TH CLASS	15/08/47	05/05/73	26/02/83	GN	1	1	1	SESR	
M3276	243	Hari Lal	12TH CLASS	15/08/48	05/05/73	26/02/83	GN	1	1	1	SESR	
M3277	244	S. N. Pauli	12TH CLASS	12/07/47	17/03/74	05/05/73	GN	1	1	1	SESR	
M3278	245	Surashan Chaudhary	10TH CLASS	26/01/45	05/05/74	05/05/74	GN	1	1	1	SESR	
M3279	246	Arti, Chakraborty	12TH CLASS	05/01/44	22/02/74	05/05/74	GN	1	1	1	SESR	
M3280	247	Haradip Kumar Chakraborty	12TH CLASS	10/02/42	05/05/74	05/05/74	GN	1	1	1	SESR	
M3281	248	Arti, Chakraborty	12TH CLASS	05/01/44	22/02/74	05/05/74	GN	1	1	1	SESR	
M3282	249	Arti, Chakraborty	12TH CLASS	05/01/44	22/02/74	05/05/74	GN	1	1	1	SESR	
M3283	250	A.L.K. Mukherjee	10TH CLASS	05/09/24	22/02/74	05/05/74	GN	1	1	1	SESR	
M3284	251	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3285	252	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3286	253	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3287	254	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3288	255	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3289	256	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3290	257	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3291	258	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3292	259	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3293	260	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3294	261	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3295	262	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3296	263	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3297	264	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3298	265	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3299	266	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3300	267	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3301	268	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3302	269	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3303	270	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3304	271	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3305	272	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3306	273	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3307	274	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3308	275	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3309	276	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3310	277	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3311	278	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3312	279	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3313	280	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3314	281	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3315	282	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3316	283	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3317	284	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3318	285	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3319	286	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3320	287	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3321	288	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3322	289	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3323	290	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3324	291	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3325	292	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3326	293	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3327	294	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3328	295	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3329	296	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3330	297	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3331	298	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3332	299	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3333	300	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3334	301	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3335	302	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3336	303	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3337	304	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3338	305	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3339	306	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3340	307	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3341	308	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3342	309	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3343	310	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3344	311	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3345	312	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3346	313	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3347	314	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3348	315	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3349	316	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3350	317	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3351	318	Surashan Chaudhary	12TH CLASS	15/09/25	22/02/74	05/05/74	GN	1	1	1	SESR	
M3352	319	Surashan Chaudhary										

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RPID No	SR No	Name of the Employee	Quali- fication	Date of Birth	Date of first Apt	Date of Apt in Gr	SC	P	Date of Superna.	Place of posting	Acc. Prob.	Remarks
M3299	261	Hem Barain Pandey		16/07/49	01/02/74	02/03/83	GN	P	/ /			Div III
M3300	262	Brij Nath Paul	8TH CLASS	04/09/51	18/03/74	11/04/83	GN	P	/ /			NR
M3301	263	Maninder Singh	8TH CLASS	05/10/50	10/09/75	27/04/83	SC	P	/ /			Div II
M3302	264	Vipin Kumar Sharma	8TH CLASS	05/08/52	15/01/76	27/04/83	GN	P	/ /			Div VII
M3304	265	Chander Kant R. Bahra	10TH CLASS	01/06/53	02/02/76	17/05/83	GN	P	/ /			Div XIV
M3304	266	Sham Singh	9TH CLASS	11/06/47	05/03/76	20/05/83	GN	P	/ /			Div VIII
M3305	267	Ram Ashwar Singh	8TH CLASS	15/01/55	08/04/78	17/05/83	GN	P	/ /			Patna
M3305	268	Jame Asra Khan	8TH CLASS	10/12/55	12/04/76	18/04/83	GN	P	/ /			Div V
M3307	269	Udayanakannan	8TH CLASS	10/01/51	03/04/76	18/04/83	GN	P	/ /			Div IV
M3308	270	R.P. Patani	9TH CLASS	10/11/54	23/06/76	28/02/83	GN	P	/ /			Div IV
M3309	271	Rajesh Lal	8TH CLASS	20/07/55	05/04/77	07/04/83	GN	P	/ /			Div III
M3310	272	Guru Prasad	8TH CLASS	17/01/59	01/08/77	10/04/83	GN	P	/ /			Div XII
M3311	273	Ramniraj Thakur	8TH CLASS	04/11/44	20/10/77	10/04/83	GN	P	/ /			Patna
M3312	274	Laxman Saw	9TH CLASS	01/07/49	28/07/77	07/04/83	ST	P	/ /			Div III
M3313	275	Suresh Kumar	9TH CLASS	08/08/53	31/07/84	31/07/84	GN	P	/ /			NR
M3314	276	Monu Lal	3RD CLASS	09/12/49	18/11/70	17/06/85	SC	P	/ /			Div I
M3315	277	Shyam Lal		26/01/45	25/11/68	21/05/85	GN	P	/ /			Div II
M3316	278	Bhola Ram	8TH CLASS	31/07/38	23/04/71	28/05/85	SC	P	/ /			Div II
M3317	279	Ram Narod Ram	7TH CLASS	29/04/55	07/09/79	25/03/85	SC	P	/ /			Div III
M3318	280	L.J. Nikhare	9TH CLASS	01/07/49	28/07/77	19/03/85	ST	P	/ /			CR
M3319	281	Jagat Singh		20/12/46	14/05/70	20/03/85	GN	P	/ /			Div II
M3320	282	Aziz Hussain	7TH CLASS	25/05/48	18/07/78	05/03/85	GN	P	/ /			Div IV
M3321	283	N. Chinnu Swamy	8TH CLASS	03/10/56	29/12/79	04/03/85	SC	T	/ /			Div IV
M3322	284	J. Sehgal	SSLC FAIL	18/08/55	24/12/79	02/03/85	GN	T	/ /			Div IV
M3323	285	Ghan Shyam Singh	8TH CLASS	15/11/55	26/05/78	21/03/85	GN	P	/ /			Div II
M3324	286	Sammul Topo	9TH CLASS	18/12/54	16/06/76	26/03/85	ST	P	/ /			Div VII

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G. C. SAHA
Scientist "D"
(Sr. Hydrogeologist)
Central Ground Water Board
Ministry of Water Resources
Government of India

PID	SR No	Name of the Employee	Qualification	Date of Birth	Date of first Apt	Date of Apt in Gr	SC	P T	Date of Superna.	Place of posting	App. Pros:	Remarks
M3325	287	Sukhram Uran	2ND CLASS	10/07/55	28/12/76	25/06/85	ST	P / /		Div V		
M3326	288	P.G. David	SSLC	01/05/49	24/05/85	24/06/85	GN	P / /		KR		
M3327	289	K.M. Sashidharan	SSLC	01/11/56	03/07/85	08/07/85	GN	T / /		KR		
M3328	290	H. Huluguna	6TH CLASS	01/10/54	01/10/76	14/10/85	SC	P / /		SC		
M3329	291	P. Ragnuvan	SSLC FAIL	03/05/49	25/10/85	25/10/85	SC	P / /		KR		
M3330	292	M.E. Baby	9TH CLASS	18/05/44	25/11/85	26/11/85	GN	T / /		KR		
M3331	293	H.D. Sanu	SSLC	03/05/46	/ /	03/12/85	GN	T / /		KR		
M3332	294	S.L. Chima	SSLC	03/05/40	/ /	05/12/85	GN	T / /		KATUR		
M3333	295	R.K. Sarkar	SC	05/04/745	01/01/85	05/12/85	GN	T / /		KATUR		
M3335	296	USA Shankar	MA	21/08/59	05/10/85	06/11/85	GN	T / /		KATUR		
M3336	297	B.C. Patra	SC CLASS	01/04/745	25/04/85	06/01/86	GN	T / /		Div X		
M3337	298	A.P. Kandy	SC	02/04/45	02/04/774	06/01/86	GN	T / /		Div X		
M3338	299	Bharat Ch. Sarker	SSLC	05/04/756	/ /	04/01/86	GN	T / /		KR		
M3339	300	Suhman Chandra Dutta	SC	20/10/53	/ /	13/01/86						
M3341	301	Chittaranjan Sarker	SC	02/03/44	01/12/87	13/01/86	GN	T / /		KATUR		
M3342	302	K.K. Gopalan	SC CLASS	13/04/55	/ /	13/01/86	GN	T / /		Div IV		
M3343	303	K.V. Rao	15/07/44	/ /	13/01/86		T / /					
M3344	304	Abdul Sattar	01/07/40	/ /	13/01/86	GN	T / /			KR		
M3345	305	A.G. Petra	04/10/38	30/09/61	13/01/86	GN	P / /			Ajantala		
M3346	306	N.C. Sarker	04/10/38	30/09/61	13/01/86	GN	T / /			KFR		
M3346	307	Kaitash Singh	8TH CLASS	03/03/55	11/10/77	23/05/86	SC	P / /		Div VI		
M3347	308	Amrik Singh	8TH CLASS	15/05/45	/ /	18/05/86	GN	P / /		Div VIII		
M3349	309	Dhani Rao Rabha	6TH CLASS	24/03/55	27/02/80	22/05/86	ST	P / /		Div VII		
M3350	310	Mohd. Hanif	10 - CLASS	04/01/51	15/03/80	25/05/86	GN	P / /		Div III		
M3351	311	Samy Singh	8TH CLASS	05/12/46	03/07/76	20/05/86	SC	P / /		Div II		
M3352	312	Birender Singh	05/03/53	18/03/74	20/05/86	GN	P / /			Div VIII		

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PID No	SR No	Name of the Employee	Qualification	Date of Birth	Date of first Adt in 6r ST	SC	P	Date of Superann.	Place of Posting	App. Prog.	Remarks
M3353	313	Kishore Lal	8TH CLASS	13/06/45	10/06/86	10/05/86	GN	/ /	Div I		
M3354	314	Bihari Ram	10TH CLASS	19/05/55	10/05/77	21/05/86	GN	/ /	Div V		
M3355	315	Omaram Pal D. Awale	6TH CLASS	02/04/59	08/04/86	08/04/86	SC	/ /	CR		
M3356	316	S. Manikhiew	6TH CLASS	12/12/60	30/09/86	30/09/86	ST	/ /	Shillong		
M3357	317	Daya Ram	8TH CLASS	04/07/52	18/03/83	07/10/86	SC	/ /	NR		
M3358	318	Sonaji Rathod	8TH CLASS	01/06/53	04/05/73	31/10/86	GN	/ /	Div I		
M3359	319	Nirmal Singh	8TH CLASS	20/10/58	02/04/73	07/11/86	SC	/ /	Div VIII		
M3360	320	Fasal Singh	4TH CLASS	04/05/52	06/11/71	07/11/86	GN	/ /	Div XII		
M3361	321	A.C. Bora	4TH CLASS	02/07/54	31/05/76	11/11/86	ST	/ /	Div VII		
M3362	322	S.L. Mehta	8TH CLASS	01/10/54	23/12/74	13/11/86	SC	/ /	Div VI		
M3363	323	Janai J. Lalji Mehta		01/01/60	/ /	13/11/86	SC	/ /	ACR		
M3364	324	Sankata Pd.	8TH CLASS	01/02/54	29/03/87	15/11/86	GN	/ /	NR		
M3365	325	Rajja Singh	4TH CLASS	02/01/57	14/11/86	14/11/86	GN	/ /	Div VIII		
M3366	326	Shiv Chand	HSCHOOL	14/07/55	18/03/83	24/11/86	GN	/ /	Div X		
M3367	327	A.C. Seikh	4TH CLASS	01/06/52	06/02/78	24/11/86	GN	/ /	Div VIII		
M3368	328	Tuli Chand		01/04/54	/ /	24/11/86	GN	/ /			
M3369	329	A.C. Dass	HSCL APPROX	01/09/58	01/12/86	01/12/86	GN	/ /	NR		
M3370	330	Sh. Bhawani	6TH CLASS	11/01/63	05/03/81	15/12/86	GN	/ /	Div II		
M3371	331	S. Thittinabu	6TH CLASS	10/04/55	02/01/78	11/12/86	GN	/ /	Div IV		
M3372	332	Inderaj Ram	MATRIC	12/08/51	17/11/70	15/12/86	GN	/ /	Div III		
M3373	333	S. Nathianpan	SSLC FAIL	02/04/50	19/06/72	26/12/86	SC	/ /	Div XIV		
M3374	334	Nulidip Singh	MATRIC	03/02/49	/ /	28/12/86	GN	/ /	Div II		
M3375	335	Shanshyam Das	8TH CLASS	19/09/54	21/09/81	28/12/86	GN	/ /	Div II		
M3376	336	L.N. Vishwakarma		05/12/53	15/01/87	15/01/87	GN	/ /	Patna		
M3377	337	S.I. Ahmed	7TH	05/12/53	09/04/74	29/01/87	GN	/ /	Div II		
M3378	338	S.M. Gowda	8TH CLASS	01/06/54	04/05/77	04/02/87	GN	/ /	Div XIV		

Attested
(G.C.S.)

G. C. SAHA
Scientist - 'D'
(Sr. Hydrogeologist)
Central Ground Water Board,
Ministry of Water Resources,
Government of India.

PIO No	SR No	Name of the Employee	Quali- fication	Date of Birth	Date of first Ass	Date of first Ass in Gr	SC	Date of Supera.	Place of App. posting	Remarks
M3378	339	V.Rajendran Nair	SSLC	11/05/47	14/02/87	19/07/87	GN	9 / /	KR	
M3379	340	Raghavan K. Kandy	SSLC	06/06/50	20/02/87	20/02/87	GN	9 / /	KR	
M3380	341	Nar Singh	8TH PASS	17/02/53	21/02/83	23/03/87	GN	1 / /	Div XI	
M3381	342	Surya Singh		13/08/54	/ /	23/03/87	GN	1 / /	NCR	
M3382	343	Rasta	7TH PASS	22/03/52	22/02/83	23/03/87	GN	1 / /	NCR	
M3383	344	Dama Raa	8TH CLASS	01/01/53	19/02/83	23/03/87	SC	1 / /	Div XI	
M3384	345	Anand Prakash	8TH CLASS	01/04/58	24/03/87	24/03/87	GN	1 / /	Jodhpur	
M3385	346	Usha Raa		18/07/57	/ /	20/03/87		1 / /	Jodhpur	
M3386	347	Arnev Raa	7TH CLASS	01/01/57	01/01/83	18/04/87	GN	1 / /	Div III	
M3387	348	Nanayyaan Raa		03/07/57	/ /	20/04/87		1 / /		
M3388	349	Uttam Raa		15/08/60	/ /	20/04/87	SC	1 / /	SER	
M3389	350	Aslam A		02/01/62	/ /	20/04/87		1 / /	Belgaum	
M3390	351	A.I. Nadar		11/02/63	/ /	20/04/87		1 / /	Belgaum	
M3391	352	S.V. Navnisha		14/09/64	/ /	20/04/87		1 / /	Belgaum	
M3392	353	Nadar Ahsed		05/01/60	/ /	27/04/87	GN	1 / /		
M3393	354	Nazir Ahsed	8TH CLASS	28/09/56	13/01/83	27/04/87	GN	9 / /	Div V	
M3394	355	M.A. Rajaji		08/05/58	/ /	28/04/87		1 / /	Belgaum	
M3395	356	Meemut Hayak		08/05/57	/ /	30/04/87	SC	1 / /	SER	
M3396	357	Huni Gangadon		01/06/55	30/04/87	30/04/87	SC	1 / /	SAR	
M3397	358	S.L. Tamne		01/01/60	/ /	30/04/87	SC	1 / /	Belgaum	
M3398	359	Nanobar Lal		15/03/58	/ /	12/05/87		1 / /	NCR	
M3399	360	P.N. Mastud	8TH CLASS	01/11/63	10/05/83	14/05/87	SC	1 / /	Div XII	
M3400	361	GePur Mahebaare	8TH CLASS	01/03/34	27/11/76	18/05/87	SC	1 / /	Div VI	
M3401	362	A.B. Shivgonkar		01/01/58	/ /	18/05/87	GN	1 / /		
M3402	363	R.Adinaryan	8TH CLASS	05/07/60	22/05/87	22/05/87	SC	1 / /	SER	
M3403	364	Rao Chander Singh	INTER	09/04/52	23/05/85	22/05/87	GN	1 / /	Jodhpur	

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PID No	SR No	Name of the Employee	Qualification	Date of Birth	Date of first Apt	Date of Apt in Gr	SC	P T	Date of Superna.	Place of posting	Acc. Prog.	Remarks
M3404	365	Ghewar Lal	9TH CLASS	04/03/51	05/02/83	23/05/87	GN	/ /	/ /	Div XI		
M3405	366	Grish Kumar		05/03/62	/ /	28/05/87	GN	/ /				
M3406	367	Arjun Singh	HG SCHOOL	16/06/62	29/05/85	04/06/87	GN	/ /		Jodhpur		
M3407	368	Rao Chander Bishnoi	8TH CLASS	03/05/52	21/11/83	05/06/87	GN	/ /		Div XI		
M3408	369	Astok Kumar Das	6TH CLASS	03/07/62	29/06/87	29/06/87	GN	/ /		SER		
M3409	370	Rao Dev		18/03/60	/ /	30/06/87		/ /		Div XI		
M3410	371	Rao Chander Shekawat	INTER	09/04/62	23/05/85	30/05/87	GN	/ /		Jammu		
M3411	372	F---drama Pd.	9TH CLASS	01/09/57	03/07/87	03/07/87	SC	/ /		NR		
M3412	373	F---dies Subtin	8TH CLASS	05/01/51	10/01/87	10/01/87	GN	/ /		NFR		
M3413	374	Chitra Dev Singh	10TH CLASS	05/01/53	10/01/87	10/01/87	GN	/ /		Div III		
M3414	375	Chitra Singh Sodhi	8TH CLASS	01/02/49	03/03/82	20/07/87	GN	/ /		NWR		
M3415	376	S. Ashwraj	9TH CLASS	30/12/47	05/08/77	22/01/87	GN	/ /		Div IX		
M3416	377	S. Shahajahan	SSLC FAIL	15/06/48	/ /	22/01/87	GN	/ /		SWR		
M3417	378	S/H. Kamruddin	9TH CLASS	02/01/55	18/11/83	23/07/87	GN	/ /		Div XIII		
M3418	379	S. Sarker	8TH CLASS	01/07/51	14/11/83	23/07/87	SC	/ /		Div VI		
M3419	380	S. Sarker	8TH CLASS	15/06/44	02/12/83	28/07/87	GN	/ /		Div XII		
M3420	381	P. Paras Hormo	10TH CLASS	20/12/54	16/11/83	30/07/87	ST	/ /		Div VI		
M3421	382	T. Ghose	10TH CLASS	22/11/61	14/11/83	30/07/87	GN	/ /		EC		
M3422	383	L. Chanda	8TH CLASS	02/07/57	04/12/75	07/08/87	GN	/ /		Div VI		
M3423	384	S. Sarker	9TH CLASS	01/07/50	04/03/71	21/08/87	GN	/ /		Div V		
M3424	385	R. Sabu	8TH CLASS	01/01/52	22/02/83	21/08/87	GN	/ /		Div III		
M3425	386	Azizul Mazid	9TH CLASS	18/02/48	22/02/83	25/08/87	GN	/ /		Div II		
M3426	387	S. Sarker		10/10/53	29/10/71	18/11/87	GN	/ /		Div IX		
M3427	388	Mrs. Gausuddin	SSC FAIL	05/12/59	14/12/87	14/12/87	GN	/ /		Div VI		
M3428	389	N. Mendhe	9TH CLASS	01/07/58	10/12/87	10/12/87	SC	/ /		Div VI		
M3429	390	D. K. B. Kumbhrey	HSC FAIL	19/02/58	14/12/87	14/12/87	ST	/ /		Div VI		

Attested
G.C. SAHA
Scientist - "D"
(Sr. Hydrogeologist)
Central Ground Water Board
Ministry of Water Resources
Government of India.

PILO	SR	Name of the Employee	Qualification	Date of Birth	Date of SC	Place of SC	Place of SC	Date of SC	First Apt. Apt. in Gr. St	Place of SC	Post Date of SC	No	No	Name of the Employee	Qualification	Date of Birth	Date of SC	Place of SC	Place of SC	Date of SC	First Apt. Apt. in Gr. St	Place of SC	Post Date of SC																																																																																																																																																																																																																																																																																																																											
M3430	391	N. Muniraj		07/08/53	/	/	14/12/87	/	/	/	/	M3431	392	Labh Singh	8TH CLASS	06/09/50	11/03/85	28/12/87	6N	P	/	/	01V VIII		M3432	393	Giridharji Lal Garke	MATRIC	16/02/57	28/12/87	28/12/87	SC	1	/	/	01V VIII		M3433	394	R.N. Parmar	10TH PASS	01/06/54	06/01/88	06/01/88	SC	1	/	/	WCR		M3434	395	Hardayal Singh	5TH CLASS	13/03/49	12/11/76	06/01/88	6N	1	/	/	01V I		M3435	396	M.D. Varav	10TH PASS	/	/	13/01/88	13/10/88	6N	1	/	/	01V XII		M3436	397	John Soper	9TH CLASS	20/11/54	20/07/88	20/07/88	ST	1	/	/	01V V		M3437	398	Shankar Singh	8TH CLASS	20/03/64	19/02/88	19/02/88	6N	1	/	/	Patna		M3438	399	G. Lakshmanrao	8TH CLASS	05/05/48	09/05/73	11/03/88	6N	1	/	/	SR		M3439	400	S. Hasmukhangan	8TH CLASS	15/08/54	23/07/88	21/03/88	6N	1	/	/	01V IX		M3440	401	Hasmukh Hasmukh	8TH CLASS	17/04/50	04/12/84	22/04/88	6N	1	/	/	01V VIII		M3441	402	Uti Bananderi Thota		12/04/54	24/07/73	07/05/88	6N	1	/	/	01V I		M3442	403	Ambari Ali		01/04/53	11/05/79	12/02/88	6N	1	/	/	01V VII		M3443	404	A.I.K. Sarker		RR/RR/11	/	/	/	RR/RR/11	/	/	/	RR/RR/11		M3444	405	Jaswant Singh		SSC	15/08/40	17/05/88	6N	1	/	/	01V VIII		M3445	406	Baranand Singh	10TH CLASS	04/08/53	14/08/88	06/09/88	SC	1	/	/	RR/RR/88		M3446	407	Shankar Singh	8TH CLASS	12/02/54	07/05/88	07/05/88	SC	1	/	/	RR/RR/88		M3447	408	Baranand Singh	10TH CLASS	04/08/53	14/08/88	06/09/88	SC	1	/	/	RR/RR/88		M3448	409	Shankar Singh	8TH CLASS	12/02/54	07/05/88	07/05/88	SC	1	/	/	RR/RR/88		M3449	410	Shankar Singh	8TH CLASS	12/02/54	07/05/88	07/05/88	SC	1	/	/	RR/RR/88		M3450	411	Ramendra Ghachar	10TH PASS	02/06/59	19/08/88	19/08/88	6N	1	/	/	SEB		M3451	412	Debendra Ghachar	10TH PASS	02/06/59	19/08/88	19/08/88	6N	1	/	/	WCR		M3452	413	H.N. Mondal		14/03/41	29/07/61	12/09/88	SC	1	/	/	01V XIIII		M3453	414	Rameshwar	STH CLASS	01/07/41	01/08/65	12/09/88	SC	1	/	/	01V X		M3454	415	N.B. Barua	4TH	01/07/37	19/10/59	/	6N	1	/	/	NCB		M3455	416	Hari Shankar Shah	8TH CLASS	05/01/52	16/05/81	23/12/88	6N	1	/	/	NR	

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PID No	SR No	Name of the Employee	Quali- fication	Date of Birth	Date of first Apt	Date of Apt in Gr	SC	P	Date of T Superna.	Place of App. posting	Remarks
M3458	417	Jora Ram	8TH CLASS	15/12/47	09/01/89	09/01/89	GN	T	/ /	Div XI	
M3459	418	Hool Singh	6TH CLASS	01/09/46	11/01/89	11/01/89	GN	T	/ /	Div XI	
M3460	419	Ganga Ram	10TH CLASS	09/01/55	10/05/77	01/02/89	GN	T	/ /	Patna	
M3461	420	R.K. Nageshwar	MATRIC	11/03/58	11/08/89	11/08/89	SC	T	/ /	NCR	
M3462	421	Lakesheshwar Rabha		01/12/65	14/08/89	14/08/89	ST	T	/ /	NER	
M3463	422	Dalip Boro	9TH CLASS	30/06/66	27/08/89	21/08/89	ST	T	/ /	Div VII	
M3464	423	Sona Dutt Senapathi		01/03/68	23/08/89	23/08/89	GN	T	/ /	NER	
M3465	424	S.K. Mandal	8TH CLASS	01/07/60	25/08/89	25/08/89	ST	T	/ /	Div VII	
M3466	425	Joginder Km. Dass	10TH CLASS	27/10/63	25/08/89	25/08/89	ST	T	/ /	SER	
M3467	426	H. Subash Rao		14/02/60	25/08/89	25/08/89	ST	T	/ /	SR	
M3468	427	P. Malaynri	MATRIC	01/07/55	28/08/89	28/08/89	ST	T	/ /	SR	
M3469	428	Anand Naik	MIDDLE	15/07/65	30/08/89	30/08/89	SC	T	/ /	Div X	
M3470	429	Sudeshan Bahera	7TH CLASS	01/02/53	07/09/89	08/09/89	ST	T	/ /	SER	
M3471	430	Kuber Banera	7TH CLASS	07/01/55	29/09/89	24/09/89	ST	T	/ /	SER	
M3472	431	Sushil Kumar	8TH CLASS	25/11/54	20/10/89	20/10/89	ST	T	/ /	NCR	
M3473	432	Santosh Chand Nandi		01/01/48	25/01/77	17/11/89	GN	T	/ /	Div VII	
M3474	433	Fauqir Chand	MATRIC	13/01/58	04/05/78	20/11/89	GN	T	/ /	Div II	
M3475	434	Harbhajan Singh		22/08/51	17/09/74	20/11/89	GN	T	/ /	Div I	
M3476	435	J. Raju		15/06/54	21/11/89	21/11/89	ST	T	/ /	SR	
M3477	436	Ramesh Rao		01/07/50	10/05/73	23/11/89	GN	T	/ /	Div XII	
M3478	437	Satiq Khan	4TH CLASS	01/07/52	14/06/77	28/11/89	GN	T	/ /	Div XII	
M3479	438	Bishan Singh	8TH CLASS	11/07/54	30/06/73	07/12/89	GN	T	/ /	WCR	
M3480	439	Ram Siya Ram Kali	LITERATE	03/01/53	19/02/71	19/12/89	GN	T	/ /	Div XIII	
M3481	440	Sunil Kumar Dubey	8TH CLASS	01/11/62	20/12/89	20/12/89	GN	T	/ /	Div III	
M3482	441	Abrahim Charian	8TH CLASS	01/08/52	20/12/72	05/02/90	GN	T	/ /	Div X	
M3483	442	K.K. Nair	SSLC	30/01/50	28/12/73	05/03/90	GN	T	/ /	KR	

Attested
G. C. SAHA
Scientist - "D"
(Sr. Hydrogeol. gist)
Central Ground Water Board
Ministry of Water Resources
Government of India.

No	SR	Name of the Employee	Office	Date of Birth	Date of Appointment	SC	Date of Posting	Place of Posting	Post/ing	Superior	Place of Add.	Remarks
3484	443	A.K. Sayed	08/09/53	17/01/73	22/03/90	GN	1	/	/	01V 1		
3485	444	Roop Singh Thappa	15/05/51	05/09/72	27/03/90	GN	1	/	/	01V 1		
3486	445	Tarsoon Bhai H.Chavda	07/07/64	22/04/88	02/07/90	GN	1	/	/	01V 1		
3487	447	S. Vaidya	15/12/52	28/11/77	02/04/90	GN	1	/	/	01V 1X		
3488	448	Jeet Singh Rattan	01/02/59	16/04/77	09/04/90	GN	1	/	/	01V 1		
3489	449	M.O. Bapna	01/03/43	17/03/65	09/04/90	GN	1	/	/	01V X		
3490	450	Ramya Sharmi Pandey	11/07/56	11/11/77	09/04/90	GN	1	/	/	01V 111		
3491	451	Hrithik Singh Vaidya	01/02/53	27/04/90	17/04/90	GN	1	/	/	01V 1X		
3492	452	R.K. Vaidya	01/10/53	25/04/90	26/04/90	GN	1	/	/	01V 1XV		
3493	453	Ramna Singh Ramban	01/01/57	09/07/90	09/07/90	GN	1	/	/	01V (UN)		
3494	454	V.L. Hati	01/02/54	27/07/90	27/07/90	GN	1	/	/	01V 1V		
3495	455	X. Vaidya-Singhania	01/05/50	12/05/77	12/10/90	GN	1	/	/	01V XIX		
3496	456	Q.D. Bapna	01/01/54	25/07/90	25/07/90	GN	1	/	/	01V X		
3497	457	A.I. Vaidya	01/01/54	25/07/90	25/07/90	GN	1	/	/	01V X		
3498	458	Q.S. Vaidya	01/01/54	25/07/90	25/07/90	GN	1	/	/	01V X		
3499	459	Q.S. Vaidya	01/01/54	25/07/90	25/07/90	GN	1	/	/	01V X		
3500	460	Rajat Singh	01/01/54	25/07/90	07/12/90	GN	1	/	/	01V X		
3501	461	H.D. Samu	01/02/50	25/07/90	09/10/90	GN	1	/	/	01V X		
3502	462	V.V. Jadau	01/06/56	04/12/84	16/11/90	GN	1	/	/	01V X		
3503	463	B.P. Choudhary	01/04/51	01/12/84	29/10/90	GN	1	/	/	01V X		
3504	464	Kailash Ch. Rai	01/02/52	07/11/83	10/10/90	GN	1	/	/	01V X		
3505	465	Romei Chaudh	01/06/54	14/03/77	12/11/90	GN	1	/	/	01V X		
3506	466	Jagat Singh	08/01/51	18/06/76	29/10/90	SC	1	/	/	NMR		
3507	467	Bundher Singh	01/02/51	11/01/77	09/10/90	GN	1	/	/	NCR		
3508	468	Lajita Patel	01/01/56	02/03/85	25/01/91	ST	1	/	/	01V IX		

PID No	SR No	Name of the Employee	Qualification	Date of Birth	Date of first Apt	Date of Apt in Gr	SC	P	Date of Suberna.	Place of posting	App. Prog.	Remarks
M3509	469	D. Bhopalan\	8TH CLASS	01/01/52	21/02/87	12/04/91	GN	T	/ /	Div IX		
M3510	470	Balkar Singh	9TH CLASS	14/05/62	06/03/85	12/11/90	GN	T	/ /	Div II		
M3511	471	K. Nagraj (II)	9TH CLASS	08/06/65	25/09/91	25/09/91	SC	T	/ /	SWR		
M3512	472	N.G. Radha Krishnan	8TH CLASS	21/04/55	27/09/91	27/09/91	SC	T	/ /	SWR		
M3513	473	P.P. Uberai	SSC	16/02/61	18/02/88	25/09/91	GN	T	/ /	CR		
M3514	474	Md. Hasib Khan	HSC	01/07/63	23/03/88	30/09/91	GN	T	/ /	NCR	Y	
M3515	475	Muniswamy	SSC	08/04/58	08/03/92	08/03/92	SC	T	/ /	SWR		
M3516	476	M.H. Baig	HSC FAIL	06/04/52	17/11/74	03/04/92	GN	T	/ /	Div IX		
M3517	477	Inder Dev		11/07/51	04/12/84	16/01/92	GN	T	/ /	Div X		
M3518	478	Rajender Singh	8TH CLASS	24/01/60	11/03/85	10/04/92	GN	T	/ /	NCR		
M3519	479	Surender Tiwari	9TH CLASS	05/02/54	05/01/77	01/06/92	GN	T	/ /	Div X		
M3520	480	M. Kunu Swamy	8TH CLASS	15/05/62	15/03/85	03/04/92	SC	T	/ /	Div X		
M3521	481	Jawahar Prasad	9TH CLASS	01/01/58	05/02/85	04/06/92	GN	T	/ /	Div X		
M3522	482	M.P. Singh	8TH CLASS	05/02/51	04/12/76	03/04/92	GN	T	/ /	Div V		
M3523	483	Mohd. Isaq	SECONDARY	20/10/75	17/10/88	22/06/92	GN	T	/ /	SR		
M3524	484	Adibas Habib	HAFRIC	25/07/57	13/03/85	22/05/92	ST	T	/ /	ER		
M3525	485	Damendar Munshi	8TH CLASS	07/05/54	02/02/88	29/08/92	GN	T	/ /	Div X		
M3526	486	K.N. Singh	9TH CLASS	30/06/53	11/03/85	06/04/92	GN	T	/ /	Div V		
M3527	487	Dalip Dass	8TH CLASS	05/12/55	04/08/85	27/05/92	GN	T	/ /	Div X		
M3528	488	Albert Iriv	HAFRIC	02/03/63	11/03/85	20/05/92	ST	P	/ /	Raipur		
M3529	489	Kurnakar Bhoi	HSC	02/06/54	05/06/81	25/05/92	SC	T	/ /	Div X		
M3530	490	Suresh Ch. Nasari	8TH CLASS	02/05/63	23/05/85	/ /	SC	P	/ /	Div XI		
M3531	491	Kangoi Hansda	9TH CLASS	23/05/62	10/11/86	29/05/92	ST	T	/ /	Div X		
M3532	492	S.S. Negi	8TH CLASS	01/06/54	21/05/83	07/04/92	GN	T	/ /	WCR		
M3533	493	Ram Ashray Singh	HG SCHOOL	07/07/60	03/05/85	25/03/92	GN	T	/ /	NR		
M3534	494	Bankey Lal	HG SCHOOL	01/07/60	03/06/85	23/03/92	GN	T	/ /	NR		

Appointed *(Signature)*
 G. C. SAHA
 Scientist *(SD)*
 (Sr. Hydrogeologist)
 Central Ground Water Board
 Ministry of Water Resources
 Government of India

PID No	SR No	Name of the Employee	Qualification	Date of Birth	Date of first Apt	Date of first Ass in Sr ST	SC	P T	Date of Suberna.	Place of posting	Remarks
M3534	495	Satya Prakash	8TH CLASS	25/02/63	04/05/85	23/03/92	GN	T	/ /	MR	
M3535	496	M.K. Sharma	8TH CLASS	07/08/50	14/02/75	24/03/92	GN	T	/ /	Div XII	
M3536	497	Chagan Raj Sharma	MR. SEC.	08/05/62	15/05/85	/ /	GN	T	/ /	MCR	
M3537	498	Ram Lal	8TH CLASS	06/07/60	17/05/85	/ /	SC	T	/ /	Div XI	
M3538	499	Bhordan	8TH CLASS	15/10/65	15/07/85	04/05/92	GN	T	/ /	Div XI	
M3539	500	Jeet Ram	8TH CLASS	03/05/55	01/11/83	15/05/92	SC	T	/ /	Div XI	
M3540	501	Chander Ram	8TH CLASS	17/11/60	19/05/85	24/03/92	ST	T	/ /	Div I	
M3541	502	Nemi Chani	9TH CLASS	12/05/65	10/05/85	23/03/92	ST	T	/ /	Div XI	
M3542	503	Sudan Khan	8TH CLASS	01/01/75	19/05/85	23/03/92	GN	T	/ /	Div XI	
M3543	504	P.S. Misra	8TH CLASS	05/01/75	08/05/85	23/03/92	GN	T	/ /	MCR	
M3544	505	Joginder Khan	8TH CLASS	07/08/74	17/05/85	23/03/92	SC	T	/ /	MCR	
M3545	506	K.R. Devakar	8TH CLASS	28/11/65	11/05/85	23/03/92	GN	T	/ /	Div XIV	
M3546	507	Shiv Kumar Dangi	9TH CLASS	07/01/57	30/05/77	17/04/92	GN	T	/ /	Div V	
M3547	508	R.N. Patwari	8TH CLASS	15/11/65	08/12/77	17/04/92	GN	T	/ /	Div VII	
M3548	509	R.Shankar	MATRIC	10/02/54	29/05/82	24/08/94	GN	T	/ /	SR	
M3549	510	Anjananda	8TH	04/05/65	07/05/82	07/10/94	SC	T	/ /	MCR	
M3550	511	A.Gajendran	8TH	05/07/60	18/05/75	14/05/94	GN	T	/ /	Div XIV	
M3551	512	I.Sanath	SEC	05/04/44	17/10/88	22/05/94	SC	T	/ /	Div XIV	
M3552	513	K.Jayaraman	8TH	14/04/70	18/10/85	17/05/94	GN	T	/ /	Div XIV	
M3553	514	Rajender Singh	8TH	02/10/54	30/05/84	02/05/93	GN	T	/ /	MCR	
M3554	515	Daya Chand	8TH	01/11/63	07/01/86	21/05/93	GN	T	/ /	MCR	
M3555	516	Manesh Chand Lakewar	9TH	12/12/61	14/01/86	/ /		T	/ /	MCR	
M3556	517	Phool Chand	8TH	01/06/51	04/05/70	07/05/93	SC	T	/ /	MCR	
M3557	518	Kaushal	8TH	01/05/52	05/07/73	22/04/93	SC	T	/ /	MCR	
M3558	519	Kailash Chano	8TH	01/08/51	22/04/77	/ /		T	/ /	MCR	
M3559	520	A.K.Sahu	8TH	10/11/65	29/05/89	23/05/94	GN	T	/ /	Div X	

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PID No	SR No	Name of the Employee	Qualification	Date of Birth	Date of first Apt	Date of Aot in Gr	SC	P T	Date of Suberna.	Place of posting	App. Prom.	Remarks
M3560	521	Upendra Bhatt	10TH	10/03/65	20/03/89	26/05/94	GN	/ /	/ /	Div X		
M3561	522	Surjit Roy	HSC	15/11/65	02/06/94	02/06/94	GN	T	/ /	ER		
M3562	523	Pyare Lal	HR.SEC-I	07/01/60	07/06/94	07/06/94	SC	T	/ /	Div X		
M3563	524	Vihol vikram Bhai		/ /	24/06/94	24/06/94		T	/ /	Div I		
M3564	525	P.K.Kumar	HSC	13/10/68	29/06/94	24/06/94			/ /	Div I		
M3565	526	Kaher Jitender Bhai	9TH	21/05/67	27/06/94	27/06/94		T	/ /	Div I		
M3566	527	Budhia D.K.Bhai	10TH	04/10/50	30/06/94	30/06/94		T	/ /	Div I		
M3567	528	Desai J.R.Bhai	SSC	31/05/60	01/07/94	01/07/94		T	/ /	Div I		
M3568	529	S.C.Patnaik	10TH	15-11/61	01/04/94	07/04/94	GN	T	/ /	SER		
M3569	530	S.K.Verma	MA-I	05/06/68	/ /	17/09/94	GN	T	/ /	Div XIII		
M3570	531	B.L.Kumar	8TH	30/05/65	/ /	19/09/94	SC	T	/ /	Div XIII		
M3571	532	R.D.Chaturvedi	8TH	22/07/67	/ /	14/04/94	ST	T	/ /	Div XIII		
M3572	533	K.S.Nongdhar	8TH	18/04/70	18/11/94	35/10/94	SC	T	/ /	Shillong		

Attested
G. C. SAHA
Scientist - "D"
(Sr. Hydrogeologist)
Central Ground Water Board
Ministry of Water Resources
Government of India.